

07/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 142/2004

R.A/C.P No.....

E.P/M.A No. 98/2004

1. Orders Sheet O.A. 142/2004..... Pg..... 1 to 6 Disposed 2/12/04
Rep-98/04 over Pg - 1 to 2 allowed

2. Judgment/Order dtd. 01/08/2006..... Pg..... 1 to 6 allowed

3. Judgment & Order dtd..... Received from H.C/Supreme Court

4. O.A. 142/2004..... Pg..... 1 to 42

5. E.P/M.P..... Pg..... 1 to 15

6. R.A/C.P..... Pg..... to

7. W.S. filed by the Respondents..... Pg..... 1 to 24

8. Rejoinder..... Pg..... to

9. Reply..... Pg..... to

10. Any other Papers..... Pg..... to

11. Memo of Appearance.....

12. Additional Affidavit.....

13. Written Arguments.....

14. Amendment Reply by Respondents.....

15. Amendment Reply filed by the Applicant.....

16. Counter Reply.....

SECTION OFFICER (Judl.)

FORM NO. 4
 (SEE RULE 12)
 CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH

ORDER SHEET

142/2004

Org. App. / Misc Petn / Cont. Petn / Rev. Appl.
 In O.A.
 Name of the Applicant(s) MR. Garlam. Giri
 Name of the Respondent(s) U.O.I. P. O.W.
 Advocate for the Applicant Mr. G. K. Bhattacharya, B. Choudhury &
 D. Goswami
 Counsel for the Railway/CGSC K.V.S.

ORDER OF THE TRIBUNAL

OFFICE NOTE DATE

17.6.04

Present: The Hon'ble Mrs. Bharati Roy,
 Judicial Member
 Mr. K. V. Prahladan, Administrative Member.

Heard learned counsel for the
 parties.

Application is admitted. Issue
 notice on the respondents. Returnable by
 four weeks. List the case before the
 next available Division Bench.

The Respondents are directed to
 produce the DPC records and to file
 counter reply within four weeks. The
 applicant may file rejoinder if any,
 within two weeks thereafter.

The learned counsel for the appli-
 cant submits that about 30 (thirty)
 persons junior have been promoted.
 Any promotion will be made subject
 to the result of this O.A..

K. V. Prahladan
 Member (A)

Member (J)

Notice & order
 dt. 17/6/04 sent
 to D/Section
 for issuing to
 respondent on
 1 to 3 by regd.
 with A/D post.

(Class D/No. 1073 to
 1675, dt. 22/6/04)

1m

22/6/04 Notice return unanswered
 on Q. 1st due to incomplete
 add. N.S. 8/7/04

A/D card return
JSCOM resp. No-2

14.9.04

Heard Mr D.Goswami, learned counsel for the applicant and Mr M.K.Mazumdar, learned counsel for the respondents.

By order dated 17.6.04 the learned counsel for the respondents was directed to produce the DPC Minutes. Learned counsel for the respondents seeks further time to produce the DPC records. Accordingly we grant three weeks time for the same.

List the matter on 5.10.04.

Received copy
Mr Majumdar
Advocate
27.09.04

K. P. D. Basu
Member

R
Vice-Chairman

pg

5.10.2004 Present : The Hon'ble Mr. Justice R.K. Batta, Vice-Chairman.

The Hon'ble Mr. K.V. Prahладan Member (A)

None for the parties. Adjourned to 19.11.2004.

K. P. D. Basu
Member (A)

R
Vice-Chairman

mb

1-12-04

1. S/P - award d. 8pm 18.3
2. 010 - C/L's ha. seen
3. 25/led.

DS

2.12.04 Present : The Hon'ble Mr Justice R.K. Batta, Vice-Chairman
The Hon'ble MR K.V.Prahladan, Admn. Member.

Received Copy

M.K.Mazumdar
Advocate
3.12.04

Order dt. 2/12/04, Set.
to Direction for
issuing to learned
Advocate of both
the parties.

Copy
3/12/04

Mr M.K.Mazumdar, learned counsel for the respondents seeks further time to file counter reply as also to place the DPC minutes. Way back about 6 months ago on 17.5.04 the respondents were directed to produce DPC minutes and file counter reply within four weeks. More than 4 months have already passed but it appears that the department is not vigilant in filing counter reply. Be that as it may, last and final opportunity is given to the respondents to file counter reply as also to file DPC minutes before this Tribunal on 4.1.2005 without fail. In case any adjournment is sought by the respondents, the same shall be granted ~~by~~ upon payment of exemplary cost.

List on 4.1.2005 for order.

Copy of this order be given to both the parties.

K.V.Prahladan
Member

R
Vice-Chairman

pg

4.1.2005

List the case for hearing on 3.2.2005.

5.1.05

W/S filed by
the Respondents.

16.3.2005

At the request of learned counsel for the applicant the case is adjourned to 4.4.2005 for hearing.

K.V.Prahladan
Member

R
Vice-Chairman

bb

15-3-05
1. W/S for seen & filed.
2. NO- Deyjinder - for seen
3. filed.
4. S/2 - saw the d
5. *R*

4.4.05. Post the matter on 5.5.05 on 5.5.05.

4-5-05
No. rejoinder has been filed.

Vice-Chairman

5.5.2005 On the prayer made on behalf of Mr. G.K. Bhattacharyya, learned Sr. counsel for the applicant the case is adjourned to 9.5.2005.

Mr. M.K. Mazumdar, learned counsel for the KVS is also present.

K. Upadhyay
Member

Vice-Chairman

9-6-05
No. rejoinder has been filed.

bb

16.5.05 16.5.05

Mr. K. Upadhyay, learned counsel on behalf of Mr. M.K. Mazumdar, learned counsel for KVS seeks adjournment.

Post on 10.6.05 for hearing.

K. Upadhyay
Member

Vice-Chairman

No. rejoinder has been filed.

pg

10.6.2005

No Division Bench. List on 23.6.2005 for hearing.

22.6.05

E

Vice-Chairman

mb

23.6.2005 List on 1.8.2005 for hearing.

K. Upadhyay
Vice-Chairman

① No. Rejoinder on behalf of the respondents.

② No. Rejoinder has been filed.

29.7.05

No. rejoinder has been filed.

01.08.2005

Mr. G.K. Bhattacharyya, learned Sr. Counsel for the applicant is present. Mr. M.K. Mazumdar, learned counsel for the respondents is absent. Post on 08.08.2005.

K. Upadhyay
Member

K. Upadhyay
Vice-Chairman

30.8.05

(5)

① W.B. has been filed.
 ② No rejoinder has been filed.

3/8/05

08.08.2005 Adjournment is sought on behalf of the learned counsel for the applicant. Post on 16.8.2005.

K. Bhattacharya
Member

G. Sivaranjan
Vice-Chairman

mb

16.8.05. At the request of learned counsel for the applicant case is adjourned to before the next available Division Bench.

K. Bhattacharya
Member

G. Sivaranjan
Vice-Chairman

lm

04.10.2005 Present : Hon'ble Mr. Justice G. Sivaranjan, Vice-Chairman.

Hon'ble Mr. M.K. Misra,
Administrative Member.

After hearing Mr. G.K. Bhattacharya, learned Sr. counsel for the applicant and Mr. M.K. Mazumdar, learned counsel for the respondents at some length, we find that without ACRs of the applicant the matter cannot be proceeded with. Hence, counsel for the respondents are directed ~~max~~ to get ACRs for the relevant year. Post on 21.11.2005.

9-3-06
 No Rejoinder has been filed.

G. Sivaranjan
Member

G. Sivaranjan
Vice-Chairman

mb

21.11.2005

Post before the next Division Bench.

G. Sivaranjan
Vice-Chairman

bb

10.3.2006 The ACRs that were directed to produce were not produced. Let the case be listed on 31.3.2006, for production of said documents.

30-3-06
No Rejoinder has
been filed.

Vice-Chairman (J)

31
Vice-Chairman (A)

bb

31.3.2006

Mr. M.K. Mazumdar, learned counsel for the respondents has produced the ACRs and the DPC notes today as directed. Registry is directed to keep the same in safe custody.

Post on 27.4.2006 before the Division Bench.

No Rejoinder has
been filed.

31
26.4.06

bb

27.4.2006

No Division Bench is available. Post before the next Division Bench after two weeks.

31-7-06

No rejoinder has
been filed.

31

bb

Vice-Chairman

1.8.06

Heard counsel for the parties. Hearing concluded. Judgment delivered in open Court, kept in separate sheets.

The application is allowed in terms of the order. No order as to costs.

SL
Member

h
Vice-Chairman

pg

Received Copy
M.K. Majumdar
Advocate
4.8.06

4.8.06
Copy of the order
has been sent to
Offices for ready
to file to the Registry
1/4-2 186

8

CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH.

(O.A.No.142 of 2004.)

DATE OF DECISION: 01.08.2006.

Sri Gautam Giri

APPLICANT

Smt. G.K. Bhattacharyya

ADVOCATE FOR THE
APPLICANT(S)

VERSUS-

Union of India and ors.

RESPONDENTS

Mr. M.K. Mzumdar

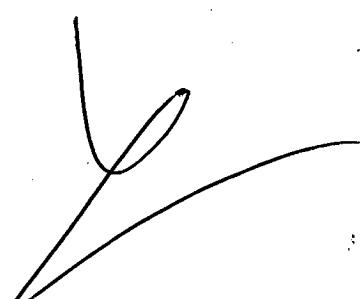
ADVOCATE FOR THE
RESPONDENT(S)

HON'BLE MR. K. V. SACHIDANANDAN, VICE-CHAIRMAN

HON'BLE MR. GAUTAM RAY, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgments? *hr*
2. To be referred to the Reporter or not? *hr*
3. Whether their Lordships wish to see the fair copy of the judgment? *hr*
4. Whether the judgment is to be circulated to the other Benches? *hr*

Judgment delivered by Hon'ble Vice-Chairman



9

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 142 of 2004.

Date of Order : This the 1st day of August 2006.

The Hon'ble Sri K.V. Sachidanandan, Vice-Chairman.

The Hon'ble Sri Gautam Ray, Administrative Member.

Sri Gautam Giri,
Post Graduate Teacher (Geography)
Kendriya Vidyalaya, Loktak,
N.H.P.C., Manipur - 795124.

... Applicant

By Senior Advocate Shri G.K.Bhattacharyya.

- Versus -

1. Kendriya Vidyalaya Sangathan,
Through its Commissioner,
18 Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.
2. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Silchar Region,
Hospital Road, Silchar-1.

... Respondents

By Advocate Shri M.K. Mazumdar.

ORDER

K.V.SACHIDANANDAN (V.C)

The applicant is a Post Graduate Teacher (PGT) working in Kendriya Vidyalaya, Manipur. He submitted that he is qualified and has gained 10 years experience in recognized schools for the post of PGT as per recruitment rules. He fulfills all the terms and conditions for the post of Vice-Principal as per amended rules for recruitment of Vice Principals. The requirement for Vice Principal was also made 50% marks. However, by letter dated 10.9.2003

while calling for particulars of eligible PGTs it was only mentioned a Master Degree in one of the subjects is the eligibility criteria. Since the applicant fulfills all the eligibility criteria for the post of Vice Principal his name was appeared at sl.No. 2292 but his case was not considered. He also submitted representation which was not considered. Aggrieved by the said action the applicant has filed this O.A seeking the following reliefs.

"It is, therefore, prayed that Your Lordship would be pleased to admit this application, call for the entire records of the case, ask the respondents to show cause as to why the impugned order dated 3.3.2004 (Annexure-VII) so far as it related to promoting the post graduate Teachers junior to the applicant to the post of Vice-Principal superseding the claim of the applicant should not be set aside and as to why a direction should not be issued to promote the applicant to the post of Vice Principal and after perusing the cause shown, if any, and hearing the parties set aside the impugned order as prayed for and direct that the applicant be promoted to the post of Vice Principal from the date his juniors were so promoted and or pass such order/orders as Your Lordships may deem fit and proper."

2. The respondents have filed a detailed written statement contending that the name of the applicant was not forwarded for the post of Vice Principal in 2003-04 since he does not have the required marks. However, the subsequent DPC meeting held on 9.2.05 his name was considered and he was found unfit and therefore he was not promoted as Vice Principal. This is because there was a penalty imposed against the applicant on 16.3.99 and 4.11.03. Therefore, there is no merit in the claim of the applicant. As a consequence of the disciplinary action penalty was imposed against the applicant which is justified as per law.

3. Heard Mr G.K.Bhattacharyya, learned senior counsel for the applicant and Mr M.K.Mazumdar, learned counsel for the respondents. Learned counsel for the applicant submitted that though two penalties were already imposed against the applicant i.e. in the year 1999 and 2003, the first one came to an end on 2003 (reduction of pay). Penalty imposed on 2003 was only censure, which has no consequences as far as the promotion is concerned. The counsel for the respondents further submitted that since the committee which evaluated the case of the applicant had rejected the claim of the applicant there is no scope for any further consideration. However, when the matter came up for hearing, we have given due consideration to the arguments advanced by the counsel for the parties, evidence and the materials placed on record. Now the crux point centered round on the issue whether the applicant is fit for promotion to the post of Vice Principal or not. The respondents counsel was good enough to produce the record relating to the minutes of the selection committee and the ACRs of the applicant. In the minutes of the committee which was held on 9.2.04 many candidates have been evaluated by the committee. The applicant has no dispute with regard to the competency of the committee who made the assessment. While assessing the qualification, ACRs and other details regarding the fitness of the Vice Principal is concerned, the applicant's name also has been considered which is at sl.No.42 in the list and serial No.2292 mentioned therein. Admittedly the bench marks for that Vice Principals gradation is 'Good'. The committee assessed the 4 years

previous record and the ACRs which are Good in all the years as far as the applicant is concerned but the only reason that has been given for declaring him unfit in the last column is the minor penalty of censure issued on 4.11.03. Learned counsel for the applicant submitted that censure cannot be a reason for rejecting the promotional prospects of a candidate. It is also well settled position of law that "the censure cannot be a reason for rejecting the case of promotion."

4. We are of the considered view that reason of censure to be considered for declaring the applicant as unfit is illegal and for that reason denying of promotion to the applicant is not justified and therefore, we set aside the finding of the Committee that the applicant is unfit and declare that the applicant is entitled to be promoted as Vice Principal. However, since he has not actually taken charge as Vice Principal and discharging the duties of the Vice Principal till now he will be entitled for the notional benefit. In the facts and circumstances he is entitled to get promotion as Vice Principal on the date the other candidates are promoted (notionally). We also direct the respondents to promote the applicant as Vice Principal forthwith since he is retiring in the month of October 2006.

The Original Application is allowed. In the circumstances no order as to cost.


 (GAUTAM RAY)
 ADMINISTRATIVE MEMBER


 (K.V.SACHIDANANDAN)
 VICE-CHAIRMAN

13
Filed by the applicant
through Gautam Giri
Advocate
16/6/04

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI :

Central Administrative Tribunal

BENCH : GUWAHATI

16 JUN 2004

গুৱাহাটী ন্যায়ালয়
Guwahati Bench

O. A. NO. 142 of 2004

Mr. Gautam Giri

- Applicant

-Versus-

The Union of India and others.

- Respondents

LIST OF DATES

22.10.1982: The applicant was appointed on regular basis by respondent Kendriya Vidyalaya Sangathan (herein after said KVS) on 22.10.1982 as Post Graduate Teacher Geography (PGT-Geography).

18.11.2002: The Sr. Admn. Officer KVS sent a circular to all Assistant Commissioner of KVS regarding consideration of promotion from PGTs to the post of Vice Principal during 2003-2004 and requested to furnish full particulars of PGTs upto All India Seniority No.2500 in the proforma attached.

(Annexure-II, Page 20)

29.11.2002: In pursuance of above said letter dated 18.11.2002 Admn. Officer of KVS Regional Office Silchar sent circular letter dated 29.11.2002 to all the Principals of KVS to furnish the particulars of eligible PGTs for promotion to the post of Vice-Principal latest by 18.12.2002.

(Annexure-III, Page 21)

14

10.12.2002: The name of the applicant was forwarded by the Principal vide letter No.F-2-1/KVJ/2002-2003/712 dated 10.12.2002 to the Assistant Commissioner KVS Silchar for onward transmission. The applicant was on seniority No.2292.

8.9.2003: The applicant sent a representation dated 8.9.2003 to the Commissioner, KVS stating that his seniority position as PGT is at Sl. No.2292 for promotion to the post of Vice-Principal. It was pointed out by the applicant that person upto Sl. No.2497 had been promoted as Vice-Principal. The Applicant requested through this letter to consider his case for the promotion of Vice-Principal.

(Annexure-IV, Page 22)

10.9. 2003: The Sr. Admn. Officer of KVS sent circular NO.F-4-9/2003-KVS(RPS) to all Assistant Commissioners regarding considerations of promotion of PGTs to the post of Vice-Principal for the year 2004-2005 and requested him to furnish full particulars of eligible PGTs upto All India Seniority No.2700 (old).

(Annexure-V, Page 27)

16.9.2003: The Admn. Officer of KVS Regional Office Silchar sent a circular to all the Principals of KVS to send the particulars of eligible PGTs for promotion to the post of Vice-Principal in response to the letter dated 10.9.2003 of KVS (HQRS),

(Annexure-VI, Page 29)

15
03.3.2004: KVS issued a list of promotees to the post of Vice-Principal on 3.3.2004 but surprisingly the name of the applicant was not in the list issued of KVS while several persons were promoted who were junior to the applicant.

(Annexure-VII, Page 30)

16.03.2004: The applicant sent a representation dated 16.3.2004 to the Central Grievance Officer KVS through proper channel pointing out that his seniority No. is 2292 (old) and 04 (New) as per the seniority list prepared by KVS. He further stated in the representation that his name was forwarded by the KV Loktak but he was not promoted as Vice-Principal and requested to do the needful.

(Annexure-VIII, Page 37)

7.4.2004: The Assistant Commissioner KVS, Silchar wrote letter dated 7.4.2004 to the Deputy Commissioner (Pers) and Central Grievance Officer KVS (HQ) regarding the case of promotion to the post of Vice-Principal of the applicant.

(Annexure-IX, Page 36)

3.5.2004: The Applicant wrote another reminder letter dated 3.5.2004 to the Grievance Officer of KVS to do the needful on the representation dated 9.9.2003 and 16.3.2004 of the applicant.

(Annexure-X, Page 39)

12.5.2004: Applicant wrote another letter dated 12.5.2004 to the Central Grievance

16

Officer KVS giving the reference of his letter dated 16.3.2004 and reference of letter dated 7.4.2004 of the Assistant Commissioner Silchar and requested to do the needful so that he may be promoted as Vice-Principal.

(Annexure-XI, Page 40)

12.05.2004: On this date the Assistant Commissioner (Admn.) by his letter dated 12.05.2004 informed the Assistant Commissioner, Kendriya Vidyalaya Sangathan, that the DPC dated 09.02.2004 has found the applicant unfit for promotion to the post of vice Principal.

(Annexure-XII, Page 41)

केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal

16 JUN 2004

गुवाहाटी बैठक
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI
BENCH : GUWAHATI

(An Application under Section 19
of the Administrative Tribunal Act, 1985)

O.A. NO. 142 OF 2004

Sri Gautam Giri ... Applicant

-Vs-

Union of India and others ... Respondents

I N D E X

Sl No.	Particulars	Page No.
1.	Application	: 1 - 16
2.	Verification	: 17
3.	Annexure - I	: 18 - 19
4.	Annexure - II	: 20
5.	Annexure - III	: 21
6.	Annexure - IV	: 22 - 26
7.	Annexure - V	: 27 - 28
8.	Annexure - VI	: 29
9.	Annexure - VII	: 30 - 36
10.	Annexure - VIII	: 37
11.	Annexure - IX	: 38
12.	Annexure - X	: 39
13.	Annexure - XI	: 40
14.	Annexure - XII	: 41 - 42

Filed by

Devojit Goswami
16/6/04

Advocate

16/6/04
Gautam Giri

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH: GUWAHATI

(An application under section 19 of the
Administrative tribunal Act, 1985)

142
O.A NO. 1352 of 2004

Sri Gautam Giri,

Post Graduate Teacher

(Geography),

Kendriya Vidyalaya Loktak,
N.H.P.C., Manipur-795124.

... Applicant

- VERSUS -

X 1. Union of India

Through Secretary,

Ministry of Human Resource
Development Shastri Bhawan,
New Delhi-110001.

1. (2) Kendriya Vidyalaya Sangathan,
Through its Commissioner,
18-Institutional Area Shaheed
Jeet Singh Marg, New Delhi-
110016.

2. (3) Assistant Commissioner
Kendriya Vidyalaya Sangathan,
Regional Office, Hospital
Road, Silchar:1.

... Respondents

vide M.P.98/04
order dt. 2/12/04

1. PARTICULAR OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE.

i. Order No. F.7-8/2004-KVS (Estt-I) dated 03.03.2004 issued by the Deputy Commissioner (Personal) for Joint Commissioner (Administrative) whereby more than 95 Post Graduate Teachers were promoted to the post of Vice-Principal including teachers who were junior to the applicant so far as it relates to the applicants juniors.

ii. Letter No. F.4-9/2003 KVS (Bho.Po.Bo) dated 12.05.2004 issued by the Respondent No.2 addressed to the Respondent No.3 whereby the representation/ appeal dated 16.03.2004 of the applicant was rejected arbitrarily.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the order against which he wants redressal is within the jurisdiction of this Tribunal.

3. LIMITATION :

The applicant further declares that this original application is being filed within the time



limit as prescribed U/S 21 of the Administrative Tribunal Act, 1985.

4. **FACTS OF THE CASE :**

1. That the applicant was appointed by the respondent Kendriya Vidyalaya Sangathan (here-in-after called KVS) on regular basis on 22.10.1982 as Post Graduate Teacher - Geography (PGT-Geography) and at present he is posted at Kendriya Vidyalaya Loktak, N.H.P.C., Manipur. At the time of appointment of the applicant as PGT-Geography the qualifications/experience for the post of PGT as per recruitment rules, were as follows -

- i. At least second class Master's degree (45% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalayas.
- ii. Degree or diploma in Education/Teaching.
- iii. At least 10 years experience as PGT in a recognized High/Higher Secondary School of which at least 3 years should be in a Kendriya Vidyalaya.

Note :

- i. PGT's who have secured less than 45% marks in Master's degree examination and have rendered at least 12 years service as PGT in a



High/Higher Secondary School of which at least 5 years should be as PGT in Kendriya Vidyalaya are also eligible for promotion.

ii. PGT's who refuse promotion to the post of Vice-Principal consecutively for two years will not be considered again for promotion for next two years. The applicant had secured 49.6% in Geography which was his subject in M.Sc.

relevant portion of the

A copy of the recruitment rules is annexed herewith as Annexure-I.

2. That, the applicant begs to state that the aforesaid requirement was subsequently amended and the requirement for Post Graduate Teacher was a Master's degree from a recognized University with all at least 50% marks. The requirement for Vice-Principal was also made 50% marks. However, by letter dated 10.9.2003 while calling for particulars of eligible PGTs it was only mentioned a Masters degree in one of the subjects was the eligibility criteria.

3. That, the Sr. Admn. Officer of KVS sent a circular dated 18.11.2002 to all Assistant Commissioners of KVS regarding consideration of promotion from PGTs to the post of Vice-Principal during 2003-2004 and requested to furnish full

M.

particulars of PGTs upto All India Seniority No.2500 in the proforma attached. Seniority No. of the applicant at that time was 2292.

A copy of the said circular dated 18.11.2002 is annexed herewith and marked as Annexure-II.

4. That in compliance of the above-said circular dated 18.11.2002 Admn. Officer of KVS Regional Office Silchar sent circular letter dated 29.11.2002 to all the Principals of KVS to furnish the particulars of eligible PGTs for promotion to the post of Vice-Principal latest by 18.12.2002.

A copy of the said circular dated 29.11.2002 is annexed herewith and marked as Annexure-III.

5. That, as the applicant fulfilled all the requirements for promotion to the post of vice principal and his name was at Serial No. 2292, his name was forwarded by the principal vide letter No. F-2-1/KVJ/2002-2003/712 dated 10.12.2002 to the Assistant Commissioner KVS Silchar for onward transmission.

6. That the applicant, however, came to know that he was not promoted to the post of Vice-



Principal although the persons upto the seniority No.2497 were promoted. In order to draw the attention of the authority the applicant wrote a letter/ representation dated 8.9.2003 to the Commissioner of KVS pointing out that persons upto Sl. No.2497 had been promoted as Vice-Principal disregard to his due claim when his seniority position as PGT is at Sl. No.2292 for promotion to the post of Vice-Principal and the applicant prayed to consider his case for promotion to the post of Vice-Principal.

A copy of the letter dated 8.9.2003 is annexed herewith and marked as Annexure-IV.

7. That thereafter again on 10.9.2003 Sr. Admn. Officer of KVS sent circular No.F.4-9/2003 KVS (RPS) to all Assistant Commissioners regarding considerations of promotion of PGTs to the post of Vice-Principal for the year 2004-2005 and requested to furnish full particulars of eligible PGTs upto All India Seniority No.2700 (old). Relevant portion of letter dated 10.9.2003 regarding qualification/ experience etc. is reproduced as follows -

"In accordance with the Kendriya Vidyalaya Sangathan (Appointment, Promotion, Seniority etc.) Rule, 1971 as amended from time to time, 100% of Vice-Principals are filled by promotion on the basis



of seniority-cum-merit, from amongst PGTs serving in Kendriya Vidyalayas possessing the following qualifications :

- i) At least Master's Degree in one of the subject taught in Kendriya Vidyalaya.
- ii) University Degree/Diploma in Education/Teaching.
- iii) At least 10 years experience as PGT in a recognized High/Higher Secondary School of which at least 3 years should be in Kendriya Vidyalaya".

As the applicant fulfills all the above eligibility conditions for promotion to the post of Vice-Principal and was at Sl. No.2292 in All India Seniority List.

A copy of the said letter dated 10.9.2003 is annexed herewith and marked as Annexure-V.

8. That, in compliance of the abovesaid letter dated 10.9.2003, Admn. Officer of KVS Regional Office Silchar sent a circular dated 16.9.2003 to all the Principals of KVS to send the particulars of eligible PGTs for promotion to the post of Vice-Principal and the applicant's name was also forwarded.



25

A copy of the letter dated 16.9.2003 is annexed herewith and marked as Annexure-VI.

9. That, the respondent No.2 has now issued order No.F7-8/2004-KVS(ESH-I) dated 3.3.04, whereby more than 95 Post-graduate Teachers were promoted to the post of Vice-Principal, but to the utter surprise of the applicant, his name was not shown in the said list, while the names of several persons junior to him appeared in the said list. As per the information of the applicant following junior persons to him were promoted according to the said list dated 3.3.2004.

Name of PGT's	Seniority No.	Serial nos in the letter dt. 3.3.04
Shri K.P. Singh	2577	13
Smti S. Malik	3305	14
Shri Prem Dutt	2276	19
Shri K.K. Mathur	2303	21
Shri B. Ramakrishnaih	2312	23
Shri S.K. Tripathi	2314	24
Shri B.K. Verma	3625	25
Smti. S.R. Mehta	2397	27
Shri V.S.P. Singh	2421	29
Shri Dhiraj Singh	2433	30
Shri P.M. Yadav	2445	32
Shri G.C. Vyas	2506	33
Shri Ram Gopal	2457	34
Shri R.D. Chaturvedi	2460	35

M.J.

Smti. Kanta Devi Rai	2463	37
Shri H.L. Yadav	2485	38
Ms. Indira Goyal	2515	44
Smti. Rukmini Sangal	2520	45
Shri Anil Kumar	3913	46
Shri S.C. Sharma	2655	47
Shri K.N.S. Yadav	2527	48
Shri B.K. Singh	2529	50
Shri K. Kumar	2531	52
Mrs. Esther Jamuna Bal	2543	59
Shri Jai Gopal	2556	62
Shri Radhika Joshi	2573	66
Shri R.M. Naveen	2574	67
Shri S.R. Pandey	2585	71
Shri R.N. Yadav	2528	73
Shri Nanda Singh	2644	94
Smti. Usha Shukla	2646	95

A copy of the letter dated 03.03.2004 is annexed herewith and marked as Annexure-VII.

10. That on 16.3.2004 applicant sent a letter/representation to the Central Grievance Officer KVS through proper channel pointing out, that being at Seniority No.2292 (Old) and 04 new as per the seniority list prepared by the KVS he was entitled to be promoted Vice-Principal, but he was not promoted to the same.



A copy of the letter dated 16.3.2004 is annexed herewith and marked as Annexure-VIII.

11. That on 7.4.2004 Respondent No.3 wrote a letter to the Deputy Commissioner (Pers) and Central Grievance Officer KVS (HQ) regarding the case of the applicant for promotion to the post of Vice-Principal. It was also stated in this letter that proposal for promotion in respect of the applicant had already been sent to Sr. Admn. Officer vide letter of even number dated 29/30.10.2003 with the photocopies of the ACRs.

A copy of the letter dated 7.4.2004 is annexed herewith and marked as Annexure-IX.

12. That the applicant wrote another letter dated 3.5.2004 to the Grievance Officer of KVS to do the needful on the representations dated 8.9.2003 and 16.3.2004.

A copy of the letter dated 3.5.2004 is annexed herewith and marked as Annexure-X.

13. That the applicant wrote another letter dated 12.5.2004 to the Central Grievance Officer KVS giving the reference of his letter dated 16.3.2004 and letter dated 7.4.2004 of the Assistant



Commissioner Silchar and requested to do the needful so that he also may be promoted as Vice-Principal alongwith the persons promoted vide list dated 3.3.2004 (Annexure-VII) by which the promotees have been asked to join the near posts between 21.6.2004 and 2.7.2004.

A copy of the said reminder dated 12.5.2004 is annexed herewith and marked as Annexure-XI.

14. That the applicant begs to state that at no point of time during his service period any adverse remark in his service record was ever communicated to him and the applicant was never informed about the shortcomings if any, in his performance. A proceeding was drawn up against the applicant during 1999 and by order dated 16.4.99 the applicant was penalized reduction to a lower stage in time scale of pay for a period of 3 years w.e.f. 16.4.99 and the same was over on 15.4.02. By another order dated 4.11.03, the applicant was imposed the minor penalty of censure and the applicant submits that the aforesaid two penalties cannot stand in the way of the applicant being promoted to the post of Vice-Principal.

15. That the applicant has now received letter No.F.4-9/2003-KVS (Bho.po.Bo) dated 12.5.04 issued



by the Assistant Commissioner (Admn) from the office of the Respondent No.2 addressed to the respondent No.3 informing that the applicant was considered by the D.P.C. but he was not found fit thereby rejecting the applicant's representation/appeal dated 16.3.04.

A translated copy of the letter dated 12.5.04 is annexed herewith and marked as Annexure-XII.

16. That the applicant begs to state that he is left with no other alternative remedy but to approach the Hon'ble Tribunal for justice, which is otherwise due to him and unless some interim orders are passed, protecting his interests, he will suffer irreparable loss and injury.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS :

I. For that, the action of the authorities in depriving the applicant of his due promotion to the post of Vice-President without any reason is bad in law and is liable to be quashed and set aside.

II. For that, the authority, while considering the case of the applicant did not make a fair assessment and the conclusion arrived at by taking into consideration extraneous



matters, not related to the performance of the applicant in his services and as such the impugned action is bad in law and is liable to be set aside.

III. For that, the action of the authorities in promoting persons junior to the applicant is violative of principle of equal opportunity and as such the same is bad in law and is liable to be set aside.

IV. For that, the action of the authorities in rejecting the applicant's representation dated 16.3.04 arbitrarily and mechanically without giving any reasons is bad in law and liable to be set aside.

V. For that, in any view of the matter the impugned action of the authorities in denying the legitimate and just claim of the applicant for promotion is bad in law and is liable to be set aside.

6. DETAILS OF REMEDIES EXHAUSTED:

The applicant had submitted a representation dated 16.3.04 through proper channel and the same was rejected by letter dated 12.5.2004.



7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court or any other authority or any other Bench of the Tribunal nor any such application, Writ petition or suit is pending before any of them.

8. PRAYER:

It is, therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the Respondents to show cause as to why the impugned order dated 3.3.2004 (Annexure-VII) so far as it related to promoting the post graduate Teachers junior to the applicant to the post of Vice-Principal superseding the claim of the applicant should not be set aside and as to a direction should not be issued to promote the applicant to the post of Vice-Principal and after

Why

to



perusing the causes shown, if any, and hearing the parties set aside the impugned order as prayed for and direct that the applicant be promoted to the post of Vice-Principal from the date his juniors were also promoted and/or pass such order/order as Your Lordships may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall ever pray.

9. INTERIM ORDER:

It is, further prayed that pending disposal of the application Your Lordships would be pleased to direct the Respondents to keep one post of Vice-Principal vacant for the applicant and/or pass such ^{other} _{orders} ^{Interim} order/ as may be deemed fit and proper.

And for this act of your kindness the applicant as in duty bound shall ever pray.



10. DOES NOT ARISE:

11. PARTICULARS OF BANK DRAFT/POSTAL ORDER IN
RESPECT OF THE APPLICATION FEE.

(i) I.P.O No. : 116 390405

(ii) Date. : 15.6.2004

(iii) Issued by Guwahati Post Office.

(iv) Payable at Guwahati.

12. LIST OF ENCLOSURES :

As stated in the INDEX

-17-

VERIFICATION

I, Sri Gautam Giri, aged about 57 years, Post Graduate Teacher, Kendriya Vidyalaya Loktak, N.H.P.C, Manipur-795124, Manipur do hereby verify that the statements made in Paragraphs No. 4(1, 2, 5, 6, 10, 12, ~~and~~ 13, 14, 15 and 16) are true to my personal knowledge and the statements made in paragraphs No. 4(3, 4, 7, 8, 9 and 11) are believed to be true on legal advice and that I have not suppressed any material fact.

And I sign this verification on this the day of June, 2004 at Guwahati.

Place:

Date:

Gautam Giri

Name of Post : Vice Principal
Classification : Group 'B'
Scale of Pay : Rs. 650-1200
Age limit for direct recruits : N.A.

Educational and other qualifications for recruits : N.A.

Whether age and educational qualifications prescribed for the direct recruits will apply in the case of promotees : N.A.

Method of recruitment whether by direct recruitment or by promotion or transfer and percentage of vacancies to be filled by various methods. In case of recruitment by Promotion/Transfer, grades from which promotion is to be made.

: By promotion on the basis of seniority-cum-merit from amongst PGTs serving in the Kendriya Vidyalayas possessing the following qualifications:

Essential:

1. At least second class Master's degree (45% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalayas.
2. Degree or diploma in Education/Teaching.
3. At least 10 years experience as PGT in a recognised High/ Higher Secondary School of which at least 3 years should be in a Kendriya Vidyalaya.

Attested by
Roshan
Advocate

Note:

1. PGT's who have secured less than 45% marks in Master's degree examination and have rendered at least 12 years service as PGT in a High/Higher Secondary School of which at least 5 years should be as PGT in Kendriya Vidyalaya are also eligible for promotion.
2. PGT's who refuse promotion to the post of Vice-Principal consecutively for two years will not be considered again for promotion for next two years.

\TRUE COPY/

KENDRIYA VIDYALAYA SANGATHAN
18, INSTITUTIONAL AREA, SHAKED
JEET SINGH MARG, NEW DELHI - 16

F.7-6/2002-KVS(RPS)
Dated 18.11.2002.

The Assistant Commissioner
Kendriya Vidyalaya Sangathan
All Regional Offices.

Sub: Promotion from PGTs to the post of Vice-Principal during
2003-2004 consideration of.

Sir,

In accordance with the Kendriya Vidyalaya Sangathan (Appointment, Promotion and Seniority etc.) Rules, 1971 as amended from time to time, 100% posts of Vice-Principals are filled by promotion on the basis of seniority-cum-merit, from amongst PGTs serving in Kendriya Vidyalayas possessing the following qualifications:-

1. At least second class Master's degree (50% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalaya.
2. University degree/diploma in Education/Teaching.
3. At least 10 years experience as PGT in a recognised Higher/Higher secondary School of which at least 3 years should be in Kendriya Vidyalaya.

In order to enable us to fill up the posts of Vice-Principals by promotion during 2003-2004, you are requested to furnish full particulars of PGTs upto All India Seniority No. 2500 in the preference attached. Photocopies of their ACRs for the years 1998-2002 duly attested by the Assistant Commissioner, may also be furnished to this office.

Full particulars of All PGTs belonging to SC/ST category, who fulfill the minimum qualifications mentioned above as on 30.06.2002 may also be furnished alongwith their ACRs for the years 1998-2002.

Further, in case any PGT has been transferred from one Kendriya Vidyalaya to another K.V., the concerned Principal/A.C. may please be approached to provide the requisite ACRs to the KVS(Eqrs).

While furnishing particulars of the PGTs it may please be certified that;

- a) No eligible Senior PGT has been left out from the zone of consideration.
- b) No vigilance/Disciplinary case is pending against any of the PGTs who are within the zone of consideration for promotion.

Past experience shows that in some cases while certificates were received from A.C. to the effect that no eligible teachers has been left out in the list provided, references were received subsequently saying that few teachers were left out inadvertently in the previous list. Such a disposition not only creates embarrassment for the organisation but also causes genuine resentment and loss to those eligible teachers who are left out and are not considered. While furnishing the particulars the correctness of the data may be ensured to avoid embarrassment at a later stage.

Names of teachers who have promoted during the year 2000-2001 and 2001-2002 or who have declined the offer of promotion during last 02 years period may be excluded from the list.

Kindly acknowledge the receipt of this letter and ensure necessary compliance latest by 31.12.2002 positively.

Yours faithfully,

84/-
(G.R. KHURANA)
Sr. Admin. OFFICER

Copy to the Principals of
Kendriya Vidyalayas in
Kathmandu and Moscow for similar action.

Attested by
Ravinder
Advocate

KENDRIYA VIDYALAYA SAKHINIAN
(REGIONAL OFFICE)
HOSPITAL ROAD, SILCHAR-788001.

Ref. No. F.2-52/2002-KVS(SR)/

Dated: 29.11.02
'MOST IMMEDIATE'

To
The Principal
All Kendriya Vidyalayas
(Under Silchar Region)

Su: Promotion from PGTs to the post of Vice-Principal during 2003-2004.

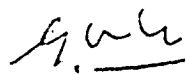
Sir/Madam,

I am to enclose herewith a copy of KVS, HQ's Letter No. F.7-6/2002-KVS(RPS), Dated: 18.11.02 on the above mentioned subject and to request you to furnish the particulars of eligible PGTs for promotion to the post of Vice-Principal latest by 18.12.2002 to this Office positively for onward transmission to KVS, H.Q.

In case any eligible PET has been joined in your KV on transfer it is requested that name of the KV with Regional Office may please be mentioned in Remarks Column.

The Particulars received after 18.12.02 will not be considered as such you are requested to furnish the requisite information by the stipulated date.

Yours faithfully


(G. RABHA)
ADMINISTRATIVE OFFICER

Encl. As stated.

Attested by
K. Basu
Advocate

To

(Handwritten)

39

The Commissioner,
Kendriya Vidyalaya Sangathan,
10 Institutional Area
Shahbad Jeet Singh Marg
Delhi-110054

FORMAL REQUEST CHANGLI

Subject : FORMAL REQUEST FOR PROMOTION TO THE POST OF
VICE-PRINCIPAL

Sir,

With due respect and humble submission, I the undersigned have the honour to state the following few lines for your kind consideration and favourable action thereof.

1. That, I have been serving on regular basis as PGT (Geog) in the K.V.S. W.B.P. 22.10.1982 till date. My seniority position as PGT is at SI No 3292 which is the feeder post for promotion to the post of Vice-Principal. It is learnt from reliable sources that the seniority list of PGTs upto SI No 2497 had been promoted to the higher post of Vice-Principal.
2. That, my name has been also sent by the Principal K.V. Lebtak via his letter No 7-2-4/KVL/2002-03/712 dated 10.12.2002 to the A.G. K.V.S. (SI) for onward transmission to the higher authority for consideration of my case in the current session of 2003-04 for promotion to the post of Vice-Principal.
3. That, it is pertinent to mention here that in the past occasions, my case was not considered by the DPC on the ground that I did not obtain 50% marks in the Master's degree as per amended recruitment Rules and as such on this wrong calculation I have been superseded by many juniors. As a matter of fact I obtained 49.50 marks in the Master's degree (rounded up mark is 50%). However, the rounded up theory has been denied to me by the authorities concerned. In other words, I am possessing the requisite qualifications for promotion to the post of Vice-Principal as per provisions of the amended Recruitment Rules.

A copy of my Bio-data is enclosed herewith as ANNEXURE-1 for kind perusal.

AND

A photo copy of mark sheet of K.A. is also enclosed herewith as ANNEXURE-2.

4. That, my promotional avenue should not be curtailed by any authority on this technical ground that I did not possess 50% marks in the Master's degree. In fact the percentage of 49.50 should normally be rounded up as 50%. This common rounding up is practised in every field so as to enable an employee to be included in the zone of consideration for promotion to higher post.

Attested
by
Bawali
Advocate

Contd P- 2

Principal
Kendriya Vidyalaya Sangathan
10 Institutional Area
Shahbad Jeet Singh Marg
Delhi-110054
T/91/0
Date: 10/12/2002
Time: 10:00 AM
Place: (MANIPUR)

The Supreme Court of India has deprecated the absence promotional prospects in public service due to defective promotional policy and non-consideration by the authority, reported in AIR 1989 SC 1972 (CISER-Vrs-X.G.S. Bhatt & another).

In the case of Ajit Singh & Others -Vrs. The State of Punjab & Ors, reported in (1999) 7 SCC 209 (B), Supreme Court has held that employment provides a fundamental right to be considered for promotion. Article 16 (1) provides to every employee otherwise eligible for promotion who comes within the zone of consideration, a fundamental right to be "considered" for promotion. Equal opportunity means the right to be "considered" for promotion. If a person satisfies the eligibility and some criteria but is not considered for promotion that there will be a clear infringement of his fundamental right to be "considered" for promotion, which is his personal right).

In the above facts and circumstances stated above, it is requested that my case for promotion to the post of Vice-Principal may kindly be considered at an early date w.e.f. the date on which junior to me were promoted i.e. retrospectively for the ends of justice.

For this act of kindness, I shall ever remain grateful.

Yours faithfully,


8-9-93

(Gurcharan Singh)

PGT (Geography)

Khatriya Viryalaya
H.E. (P) Loktak
Manipur

BIO-DAT-24-

ANNEXURE

A

NAME : GOVINDAM GIRI

SEX : M.

FATHER NAME : H. B. Shivanandas Giri

Date of Birth : 01-01-1946

ALL INDIA SENIORITY NO (PGF) : 229

WHEATHER (SC/ST/OBC/GEN) : GENERAL

CORRESPONDING ADDRESS : K.P. OKTAK PROJECT, LOKTAK,
MANIPUR

ACADEMIC QUALIFICATION :-

Examination	Subject Offered	Board Univ.	Year	Mark Obtain	Max. Marks	% of Marks
Hr.Sec.Sir	Hindi,English,Math Science,Sanskrit	B.H.U	1961	448	1000	45%
Intermediate	Physics, Chemistry Bio,Hindi,English	U.P.B	1965	211	500	42%
Bachelors Degree (B.Sc)	Botany,Zoology, Geography	B.H.U	1968	942	2000	47%
Master Degree (M.Sc)	Geography	B.H.U	1970	819	1650	50% (49.6)

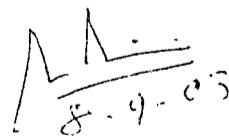
PROFESSIONAL QUALIFICATION:-

Examination	Subjects	Board	Year	Marks Obtain	Max. Marks	% of Marks
B.Ed		Gorakpur Univ.	1973	263	500	53%
M.Ed	Theory Practical	Gorakpur Univ. Himachal Pradesh	1975	147	200	74%

TEACHING EXPERIENCE:-

Name of Post	Institution Served	From	To	Total Exp.
Assistant Teacher	Adarsh Siksha Mandir Benarasi	01/07/73	31/07/74	8 Month
Lecturer in B.Ed.	B.N.K.B Degree College Akrapur U.P.	07/02/74	30/06/75	13 Month
PRT	K.V.S	13/06/77	20/10/82	5 Year
PGT (Geography)	K.V.S	22/10/82	Till Date	21 Years

Contd. P. 2



8-9-03

ADMINISTRATIVE EXPERIENCE:- -25-

Principal In charge I/C	1640-2900	K.V Karimganj (Assam)	5-5-93-6-11-93	6 Month
Principal In charge I/C	1640-2900	K.V Karimganj (Assam)	11-11-93-7-5-94	6 Month
Principal In charge I/C	1640-2900	K.V Karimganj (Assam)	9-6-94-12-11-94	6 Month
Principal In charge I/C	1640-2900	K.V Tuli (Nagaland)	26-11-95-2-5-95	6 Month
Principal (Officiating)	1640-2900	K.V Masimpur	5-3-88-Different Dates	7 Month
Principal (Officiating)	1640-2900	K.V.C.R.P.F Leng Feng Siphak	8-4-96-29-5-96	2 Month
Principal I/C	1640-2900	K.V.C.R.P.F	16-9-97-31-10- 97	1.5 Month
Principal	10000-15200	J.N.V Wokh. (Nagaland)	1-6-98-20-50-99	12 Month
Principal I/C	9000-12000	K.V Loktal	27-1-2000-25-6- 2000	6 Month
Principal (Officiating)		K.V Loktal	In vacation / Break	4 Month (approx.)

ii) As First Assistant

- a) K.V. Mansimpur 28-9-84-4-5-93
- b) K.V. Mansimpur 5-5-95-1-12-95
- c) K.V.G.C.R.P.F. 7-12-95-27-4-98
- d) K.V. Loktal 17-6-99- Till Date

INSERVICE EDUCATION COURSE

1. As participants 11-6-84-23-6-84 15 Days.
2. As resource person PRT 14-5-94-3-6-94 21 Days.
3. As resource person TGT (S.ST) 15-1-94-5-10-94-21.
4. As participants 30-5-03 to 19-06-03 11 days.

EXPERIENCE IN ORGANISING SPORTS

1. I have organized sports meet at K.V Narangi, 1982 to 1986 for Khoko Basket Ball, Cricket, Foot Ball, Athlethic events etc.
2. I have organized sports meet for boys and girls for different events at K.V Mansimpur in the year Oct. 86-Oct.-88

SCOUT:

I have organized scout Fire camping, Tumi Scout and guide at K.V Mansimpur.

CO CURRICULAR ACTIVITY:

1. I have organized social science exhibition at Regional level at K.V. Mansimpur.

8-4-03

Contd. P. 3

(26)

43

2. I have organized social science exhibition at school level to select exhibits for social science at Regional level exhibition for different venue.
3. I have organized Annual day celebration of Vidyalaya at the different place of service.
4. I have organized different competition in different areas as drawing painting, Assay writing debating competition etc.

EXPERIENCE AS:

1. House Master from 1978 to 1992=15 years.
2. Examination in charge 1986 to 1995 (excluding the period of I/C Principal at K.V. Karimganj).
3. Discipline in charge I/C- I was the I/C of Discipline committee at different place of duty.
4. Centre Superintendent : Acted as C.S duty assigned by C.B.S.E as well as Head Examiner in S.Sc for X and Geography for XII.
5. I have worked as OSD for open school Examination for X & XII at D. Regina Hr. Sec. School, Imphal in the year — 1997. and OSD in K.V.S. Regional office Silchar from 25/5/99 to 15/06/99.

ANY OTHER INFORMATION RELEVANT OF CONSIDERATION:

I have worked in various capacities in K.V Narangi (Assam) K.V Itanagar (A.P) K.V. Masimpur, K.V. Karimganj (Assam) K.V. Tuli, K.V. Langjing and at present K.V. Loktak, Manipur in North Eastern region from the year 1982 to till date. As such I have twenty one years of experience of working in North East Region as PGT e.g. I have acquired sufficient experience to tackle the problems of students, situation arise and teacher controlled specially in North Eastern state

- i) Date of joining K.V.S. 23/06/78 on regular basis as PRT.
- ii) Date of joining as PGT (geo.) in K.V.S from 22/10/82.
- iii) Whether conformed as PGT- yes, confirmed from 22/10/84.
- iv) Whether any Disciplinary cases pending-No.
- v) Name and Address of the employee competent to relieve on appointment as Vice Principal - The Assistant
Commissioner K.V.S Regional Office, Hospital Road, Silchar -1.
- vi) The Principal K.V. Loktak Project, Manipur is the competent relieving authority after the order from the A.C to
to relieve.

LL.
8.9.03

(Goutam Giri)
PGT (Geography)
K.V. Loktak N.H.P.C.

KENDRIYA VIDYALAYA SANGATHAN
18, INSTITUTIONAL AREA, SHAHEED JEET SINGH MARG
NEW DELHI 110016

N.F. 4-9/2003-KVS(RPS)

Dated: 10.9.2003
IMMEDIATE
SPEED POST

The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
All Regional Office.

Subject: Promotion from PGTs to the post of Vice-Principal for the
year 2004-2005 -- Consideration of

Sir/Madam,

In accordance with the Kendriya Vidyalaya sangathan (Appointment, Promotion, Seniority etc.) Rule, 1971 as amended from time to time, 100% posts of Vice-Principals are filled by promotion on the basis of seniority-cum-merit, from amongst PGTs serving in Kendriya Vidyalayas possessing the following qualifications:-

- i) At least Master's degree in one of the subject taught in Kendriya Vidyalaya.
- ii) University degree/diploma in Education/Teaching.
- iii) At least 10 years experience as PGT in a recognized High/Higher Secondary School of which at least 3 years should be in Kendriya Vidyalaya.

In order to enable this Office to fill up the posts of Vice-Principals by promotion for the year 2004-2005, you are requested to furnish full particulars of the eligible PGTs upto All India Seniority No. 2700 (old) in the proforma attached herewith. Photocopies of their ACRs for the years 1999-2003 duly attested by the Assistant Commissioner, may also be furnished to this Office.

Full particulars of all PGTs belonging to SC/ST category, who fulfil the minimum qualifications mentioned above as on 01.01.2004 may also be furnished along with their ACRs for the year 1999-2003.

Further, in case any PGT has been transferred from one Kendriya Vidyalaya to another Kendriya Vidyalaya, the concerned Principal/Assistant Commissioner may please be approached to provide the requisite ACRs to the Kendriya Vidyalaya Sangathan(Hqrs.)

Contd.....P.2/

Attested by
Rasai
Advocate

While furnishing particulars of the PGTs it may please be certified that:

- a) No eligible senior PGT has been left out from the zone of consideration; and
- b) No vigilance/disciplinary case is pending against any of the PGTs who are within the zone of consideration for promotion and whose name has been furnished.

Past experience shows that in some cases while certificates were received from Assistant Commissioner to the effect that no eligible teacher had been left out in the list provided, references were received subsequently saying that few teachers were left out inadvertently in the previous list. Such a disposition not only creates embarrassment for the organization but also causes genuine resentment and loss to those eligible teachers who are left out and are not considered. While furnishing the particulars the correctness of the data may be ensured to avoid embarrassment at a later stage.

Names of teachers who have been promoted during the year 2000-2001, 2001-2002, 2002-2003 and 2003-2004 or who have declined the offer of promotion during these years may be excluded from the list.

Kindly acknowledge the receipt of this letter and ensure necessary compliance within one month from the date of receipt of this letter.

Yours faithfully,
Sd/-
(G.R.KHURANA)
SENIOR ADMINISTRATIVE OFFICER

Copy to the Principals of Kendriya Vidyalayas in Kathmandu and
Moscow for similar action.

Sd/-
(G.R.KHURANA)
SENIOR ADMINISTRATIVE OFFICER

29-

(TYPED COPY)

ANNEXURE- VI

KENDRIYA VIDYALAYA SANGATHAN
REGIONAL OFFICE, SILCHAR
HOSPITAL ROAD-I

Ref. No. F.2-52/2002-KVS (SR/
TOP PRIORITY
IMMEDIATE

Dated 16.9.2003

To,

The Principal,
All Kendriya Vidyalayas
(Under Silchar Region).

Sub: Promotion from PGTs to the post of Vice-
Principal during 2004-2005 consideration of.

Sir/Madam,

I am to enclose herewith a copy of KVS, (HQRS) letter No.F.4-9/2003-KVS (RPS) dated 10.9.2003 and to request you to send the particulars of eligible PGTs for promotion to the post of Vice-Principal in the prescribed format. In case the teachers joined in your K.V. from out side the region the name of the K.V. with date of joining in your K.V. and the region from where he/she is posted should be clearly mentioned in the remark column of the format.

Full particulars of the eligible PGTs in terms of the aforesaid letters dated 10.9.2003 of the KVS (HQRS) should be sent to this office latest by 29.9.2003, positively.

It should be ensured that no name of non eligible PGTs should be sent.

Yours faithfully,
Sd/- Illegible
(G.Rabha)

Administrative Officer

Encl: As stated.

\TRUE COPY/

Attested by
Dove
Advocate

KENDRIYA VIDYALAYA SANGATHAN
(ESTT. I SECTION)
18 - INSTITUTIONAL AREA
SHAHEED JEET SINGH MARG
NEW DELHI - 110016
SPEED - POST

File No. F-8/2004-KVS (Estt.I)

Date: 3rd March, 2004

MEMORANDUM

**Subject: - PROMOTION TO THE POST OF VICE-PRINCIPAL
IN KENDRIYA VIDYALAYA.**

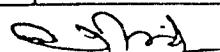
The following PGTs of Kendriya Vidyalayas are hereby promoted to the post of Vice-Principal in the pay scale of Rs.7500-250-12000/- and initially posted at Kendriya Vidyalayas as indicated against each: -

GENERAL CATEGORY:

Sl.No	Name of PGTs	K.V. where working	Place of posting
1.	Ms. Sireh Lata Dixit	Zawar Mines	No. 1, Army Jodhpur
2.	Sh. V.K. Bhalla	No.2 Halwara	No. II, Ferozepur
3.	Sh. B.R. Tanden	Shalimar Bagh	Amhat, Sultanpur
4.	Sh. J.C. Gupta	No.2 Faridabad	Aliganj, Lucknow
5.	Sh. J.P. Sharma	Pitampura	Khaprail
6.	Ms. Bimla Kumari Gupta	Picket	No.1, Itarsi
7.	Sh. A.S. Bhatnagar	OEF Kanpur	Phulpur, Allahabad
8.	Mrs. Shelly Roy	Nehu, Shillong	Upper Shillong
9.	Sh. J.E. Chhajer	No.1 Ajmer	Mandla
10.	Smt. Shailja Kumar	Mughalsarai	No. IV, Varanasi (Gr II)
11.	Sh. S.P. Pushkarna	AFS Bareilly	Pahalgaon
12.	Sh. H.C. Sharma	Varanasi Cantt.	Mau
13.	Sh. K.P. Singh	No.1 Ishapore	NO. II, Kalaikunda
14.	Smt. S. Malik	Sec. 47 Chandigarh	No. II, Chandimandir

15.	Sh.Ramdhyani	CRPF Ranchi	Fort William
16..	Atmakuri Gandhi	No.1 AFA Hyd.	No.II, Srivijayanagar, Vizag.
17.	Smt. C.D.Grace	No.1 Jalahalli	Hassan
18.	Sh.I.S.Singh	Tezu	Kohima (GR II)
19.	Sh.Prem Dutt	Churu	Dwarka, Gujarat (GR II)
20.	Sh.Y.B.Saxena	OCF Shahjahanpur	Nagrota
21.	Sh.K.K.Mathur	No.1 Delhi Cantt.	Bengdubi
22.	Ms Indira Pandey	Nasik Raod (On deputation to NVS)	BEG Pune
23.	Sh. B.Ramakrishnaih.	Sonpur	No.I, Patna
24.	Sh.S.K.Tripathi	No.3 Bokaro	AFS Barrackpore
25.	Sh.B.K.Verma	Ghazipur	Borjhar
26.	S.Chandersekhar	No.1 Golconda	NAL Bangalore
27.	Smt.S.R.Mehta	Noida	No.4, Bhatinda
28.	Sh.U.P.Banerjee	Fort William	Chittaranjan
29.	Sh.V.S.P.Singh	Samastipur	Deoria (GR II)
30.	Sh.Dhiraj Singh	Nampelpat	Silchar
31.	Smt. N.Walia	Indore 1	Gandhinagar Cantt.
32.	Sh. P.M. Yadav	AFS Jamnagar	Morvi (GR II)
33.	Sh.G.C.Vyas	Dewas	Damoh
34.	Sh.Ram Gopal	INA Colony	No.I, Gaya
35.	Sh.R.D.Chaturvedi	No.1 Delhi Cantt.	No.I, Pondicherry
36.	Km.Param Jit Ahuja	Greater Noida	No.I, Delhi Cantt.
37.	Smt.Kanta Devi Rai	IFFCO AONLA Bareilly	Pauri (GR II)
38.	Sh.H.L.Yadav	Sevoke Road	Binnaguri No. I
39.	Smt. Anagha Pansee	Kamptee	Ambajhari Nagpur
40.	Sh. M.Murlidharan	AFS Bhuj	EME Baroda
41.	Sh. I.A.Nazira	Sec. 31 Chandigarh	No. I, Ferozepur
42.	Sh.S.Ali Zamin	Sainik Vihar	Motihati (GR II)
43.	Smt.Shashi Sharma	Nasirabad	Gangapur City (GR II)
44.	Ms.Indira Goyal	NSG Manesar	Sector V, Dwarka (GR II)
45.	Smt. Rukmini Sangal	Nabha Cantt.	No.1, Halwara

46.	Sh.Anil Kumar	Chheoki Alld.	No.II, Gaya
47.	Sh.S.C.Sharma	Deoli	Island Grounds, Chennai
48.	Sh.K.N.S.Yadav	Ghazipur	Buxor (GRII)
49.	Sh.S.L.Sharma	No.1 Alwar	DIU (GR II)
50.	Sh.B.K.Singh	CRPF Rampur	No.I, Udhampur
51.	Sh.Mohinder Singh	AFS Gurgaon	No.I, Ishapore, Kolkata
52.	Sh.K.Kumar	Duliajan	Lunglei (GR II)
53.	Sh. P.D. Chaturvedi	Koliwada	No.I, Ahmednagar
54.	Sh.J.S.Gosain	NF Centre	Picket, Secunderabad
55.	Ramakrishna Kurup V.	Palakkad No.1	Port Trust, Cochin
56.	Sh.D.K.Saxena	No.2 Uppal	No.I, Srivijayanagar, Vizag.
57.	Smt. Chandra Nair	Solapur	OF, Dehu Road
58.	Sh.R.Raman	Lakhanpur	No.I, Jammu
59.	Ms. Esther Jamuna Bal	ASC Centre Bangalore	IISc. Bangalore
60.	Sh.I.Amarnath	No.1 Delhi Cantt.	No.I, Nausenabagh, Vizag.
61.	Mrs,S.Rahman	Maligaon	Missamari
62.	Sh.Jai Gopal	Umroi Cantt.	IIT Guwahati (GR II)
63.	Sh.C.K.Arya	Tagore Garden	No.II, Golconda
64.	S.V.Subaramanayam	No.1 Golconda	OF Medak
65.	Km.Rajkumari Singh	Ambajhari NGP	Kamptee
66.	Smt. Radhika Joshi	Gwalior 1	Sec. VIII, Rohini
67.	Sh.R.M.Naveen	Kanpur Cantt.	Bijnore, Lucknow (GR II)
68.	Sh.K.P.Singh	Sec. 4 RK Puram	No. I, Salt Lake
69.	Sh.R.S.Upadhyay	BHU Varanasi	Mushrakh (GR II)
70.	Ms. Nirmala Naik	Bhandup	ISP Nasik
71.	Sh.S.R.Pandey	Hinoo Ranchi	Army Barrackpore
72.	Sh.Brahmo Deo Prasad	Samastipur	Hazipur (GR II)
73.	Sh.R.N.Yadav	Gomtinagar	IIT Allahabad (GR II)
74.	Dr.Bimla Ahlawat	ONGC Dehradun	No.I, HBK Dehradun



75.	Sh.R.P.Dua	No.1 AFS Jodhpur	Jashpur
76.	Smt. Kirti Sharma	Nasik Road	NDA Khadakvasla
77.	Smt. Mridula Joshi	No.4 Ambala	No. III, Ambala
78.	Smt. Sushma Choudhary	MEG & Centre Bangalore	Malleshwaram
79.	Sh.G.S.Nair	Uttarkashi	Rameshwaram
80.	Gita Padmja	AFS Hakimpet	AFS Begumpet
81.	Smt.Madhuri Sehgal	JRC Bareilly	Pithoragarh
82.	Ms.C.R.Mahalwal	Rewari	Sec. III, Rohini
83.	Smt.Alka Jain	No.2 Jaipur	Nasirabad
84.	Sh.R.A.S.Yadav	AFS No.1 Jorhat	Barpeta (GR II)
85.	Sh.S.P.Singh	NF Centre	Kurseong (GR II)
86.	B.R.Reddy	NPA shivrampally	Malkapuram, Visakhapatnam
87.	Sh. Dori Lal Sharma	Jhajjar	No. I, Bhatinda
88.	Sh.Triguna Nand Tiwari	AMC Lucknow	Old Cantt. Allahabad
89.	Ms.Kiran Kashyap	NTPC Badarpur	Vikaspuri
90.	Smt.J.Nair	Mathura Cantt.	IIT Kanpur
91.	Dr.R.K.Shandilya	Unnao	Bamrauli, Allahabad
92.	Smt. Lata Mishra	Nepa Nagar	Sarni
93.	Mary K.C.M.	Calicut-II	No.I, Palakkad
94.	Sh.Nanda Singh	Rihandnagar	Shaktinagar
95.	Smt. Usha Shukla	No.2 Bhopal	No.I, Colaba

SC CATEGORY:

1.	Sh.Suresh	Phulpur Alld	No. I, Armapore Kanpur
2.	Sh.H.P.Singh	No.3 Patiala	Kapurthala Cantt.
3.	Sh.O.P.Raria	AFS Wadsar	No.I, Ahmedabad
4.	Sh.Arjun Prasad	Diphu	No.I, Imphal
5.	Sh.Surendra Lal	AFS,Sarsawa	Yol Cantt.
6.	Sh.Devki Nandan	AFS Bareilly	Bolaram, Secundarabad
7.	Ms.D.V.Sandhya	OF Medak	AFS Hakimpet
8.	Sh.P.S.Sangole	No.3 Bikaner	Jetpur (GR II)
9.	Sh.J.A.Tembhurne	OF Itarsi	No.I, Gwalior

10.	Sh. Vikram Singh	CRPF Rampur	Bhimtal (GR II)
11.	SH.J.C.Mandal	Jharodakalan	No. II, Salt Lake
12	Sh.K.C.Kanojia	Fort William	Adra
13	Sh.N.R.Singh	Birpur Dehradun	No.I, Udhampur
14	Sh.S.R.Verma	No.1 Ajmer	No.I, Alwar
15	Sh. Madhav Parmar	Ratlam	Bailadila
16	Sh. N.S. Wathore	Bhusawal	Ambernath
17	Sh. K.P. Athiya	Ujjain	VSP Vishakhapatnam
18	Sh.Ashok Kumar	Bakloh	No.2, Jammu

ST CATEGORY:

1.	Sh.Ludrick Kindo	No.1 Tezpur	Bilaspur
2.	Smt. M, Kujur	Bondamunda	No.II, Raipur
3.	Sh.R.N.Meena	AFS Jamnagar	Ahmedabad Cantt.
4.	Ms.P.Bara	Balasore	Balco Korba
5.	Ms.Urmil Meena	AFS Jaisalmer	Pokhran (GR II)
6.	Smt.D.Tirkey	CCL Ranchi	No. IV, Bhubaneshwar (GR II)
7.	Mrs.R.S.Minz	Ramgarh Cantt.	No.II, Dhanbad (GR II)
8.	Smt.C.Pargi	Neemuch	Durg
9.	Sh.K.S.Dugtal	AFS Bareilly	No.II, Pathankot

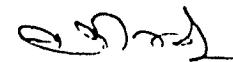
2. They may please convey their acceptance/consent latest by 14.03.2004 to KVS(HQ) in the prescribed proforma(Annexure-I) quoting the above reference through the Principal of their Vidyalaya under intimation to the office of Assistant Commissioner, Regional Office concerned also, if the offer is acceptable and they may join at the place of posting mentioned in Para-I above on or after 21-06-2004 but latest by 02-07-2004, after availing the minimum joining time, as admissible under the rules.

3. Their pay in the above time scale of pay i.e. Vice-Principal will be fixed as per provisions of FR 22(I) (a) (i) as applicable to the employees of KVS. So, they will have an option to have:- (i) the pay fixed from the date of promotion OR (ii) the pay fixed initially at the stage of time scale of the

23/3/04

new post above, the pay in the post presently held which may be re-fixed on the date of accrual of next increment in the scale of pay of lower grade held by them. The option shall be exercised by the individual concerned within one month from the date of joining on promotion as Vice-Principal in Kendriya Vidyalaya and option once exercised will be final and the same should be submitted to the respective Assistant Commissioner, Regional Office concerned.

4. In case, they do not want to accept promotion to the above post, they should make a written request to the appointing authority declining the same setting out reasons for such refusal. Refusal of promotion will entail no fresh offer of promotion being made to individual concerned for period of FIVE YEARS from the date of refusal. They, on eventual promotion to the above post, will lose seniority vis-à-vis erstwhile juniors promoted to the above post earlier, irrespective of the fact whether the post in question is filled by selection or seniority.
5. The promotion made under SC/ST quota is subject to the production of certificate issued by the competent authority of State Govt. in support of his/her continuing to belong to SC/ST as the case may be.



(RAJVIR SINGH)
Dy. Commissioner (Pers)
For Joint Commissioner (Admn.)

Copy to:-

1. Individual Concerned.
2. Principal, Kendriya Vidyalaya concerned. In case the respective teacher of your Vidyalaya, who has been offered promotion to the post of Vice-principal, accepts unconditional promotion, he/she should be relieved to enable him/her to join the post latest by 02-7-2004.
3. The Principal/Chairman, Kendriya Vidyalaya concerned. It is requested to intimate the date of joining of the incumbent to this office as well as the Assit. Commissioner concerned immediately by speed post. In case the teacher has been transferred to other Kendriya Vidyalaya, the copy of this order to be sent to the present

Kendriya Vidyalaya and concerned teacher will be deemed to have been promoted from that station.

4. The Asstt. Commissioner, KVS, Regional Office concerned for favour of information and necessary action and also, with the request to send a consolidated statement inter-alia showing the date of relieving & joining of the individual concerned to this office latest by 15-7-2004 positively so that further course of action may be taken accordingly.
5. RPS Section, KVS (HQ), New Delhi for information.
6. Personal file.


Deputy Commissioner (Pers.)

Dated 16/03/04

The central Grievance officer.

Kendriya Vidyalaya Sangathan.

18 Institutional Area.

Shahidjeet Singh Marg.

New Delhi - 16

(Through proper channel)

Sub: - Promotion to the post of Vice Principal justification regarding.

Sir,

With humble submission I would like to state the following lines for your kind consideration and sympathetic action.

1. I joined in K.V.S as PGT (Geo) on 22/10/1982 and my seniority No. is 2292 (old) and 04. New as per all India Seniority list prepared by K.V.S.
2. In 2003 my name was forwarded by the K.V Loktak but I was not promoted to the post of V.P due to unknown reason to me. After non-receipt of promotion I represented through proper channel on 09/09/03 to the honorable Commissioner K.V.S in this regard. Sir, till date I have not received any response from K.V.S. (Annexure I).
3. K.V.S (RO) Silchar forwarded my name for promotion to the post of V.P in 2004. K.V.S has released the promotion list to the post of V.P vide letter No. K.7-8/2004-KVS (Estt-I) dated 3rd March '04, but my name has not been included
4. Sir, after going through the list I have noticed that so many juniors to me have been promoted. This has shocked me too much
5. Sir, in twenty-two years span of my service in K.V.S. as PGT (Geography), I have produced admirable results, bore responsibilities of IC principal officiating Principal for more than 4 years. I acted as principal in N.V.S. for one year. (Annexure II)

Therefore you are requested to see my case verifying the causes that have brought me to depression and do need full for justice. Hope that I shall be receiving your reply within stipulated date as per K.V.S. norms.

Trusting a favourable consideration at your good hands.

Attested by
Associate

Yours faithfully,

Gautam Giri
16.3.04

PGT (GEO)

K. V. Loktak, Manipur 795124

Received & copied
16/3/07Principal/प्राधानिक
Kendriya Vidyalaya Loktak H.E. Project
केन्द्रीय विद्यालय लोक्तक प्र० प्र० परियोग्य
मणिपुर (MANIPUR) -795124

केन्द्रीय विद्यालय संगठन

KENDRIYA VIDYALAYA - SANGATHAN

केन्द्रीय विद्यालय
अधिकारी अध्यक्ष
पिल्लू १८८८-८९

ANNEXURE-IX

10 Office
Central Read.
Sector - 78C 031

पुस्तक

F No. 2-52/2002-KVS(SR)/

मुद्रित

Dated 07-4-2004.

To

REGISTRED

Shri Rajveer Singh,
Deputy Commissioner(Pers),
And Central Grievance Officer,
Kendriya Vidyalaya Sangathan(Hrs),
New Delhi - 16.

Sub: Representation of Shri G. Giri, PGT(Geog), KV, Lekhak for promotion to the post of Vice-Principal.

Sir,

I am to enclose herewith a representation of Shri Gautam Giri, PGT(Geog), KV, Lekhak for promotion from PGT to Vice-Principal for necessary action at your end. In this connection it is stated that the proposal for promotion in respect of above mentioned teacher had already been sent to the Senior Admin. Officer vide this office letter of even number dated 29/30-10-03 with the photocopies of the ACRs alongwith the particulars of other eligible PGTs (Copy enclosed for your ready reference).

Yours faithfully,

Encle: As stated.

(M. M. JOSHI)
ASSTT. COMMISSIONER

Copy to:

The Principal,
KV, Lekhak - for information.

ASSTT. COMMISSIONER

C. T. C.

Principal/विद्यालय
Vidyalaya Lekhak H.S. Project
विद्यालय लेखक ह.स. प्रोजेक्ट
कोड - MANIPUR 1-795124

Attested by
Rajawal
Advocate

Goutam Giri
PGT(Geography)
Kendriya Vidyalaya Loktak
Manipur- 795124.

Date: 03rd ~~APRIL~~ May, 2004

The Grievance Officer
Kendriya Vidyalaya Sangathan
19, Institutional Area
Shaheed Jeet Singh Margh
New Delhi-16

(THROUGH PROPER CHANNEL)

Sub: Reminder for the Promotion to the Post of
Vice-Principal-regarding

Ref: 1) My previous representation dated 09.09.2003 addressed
to the Commissioner, KVS, New Delhi.
2) My 2nd representation dated 16.03.2004 addressed
to yourself.

Sir,

With reference to the subject cited above under
reference and request your honour to kindly consider
my case as early as possible. In case the matter is
delayed I shall be compelled to take the shelter of
the honourable Court.

Your early action in this regard is highly
solicited.

With due regards,

Yours faithfully,


35-04
(GOUTAM GIRI)
PGT(GEOGRAPHY)
KENDRIYA VIDYALAYA
LOKTAK, MANIPUR.

Principals / 5 / 9
Kendriya Vidyalaya Loktak H.B. P.M.
Shri Shanta Singh Singh and Dr. R. K. Singh
P.O. 1 MANIPUR-795124

Affixed by
Sonam
Advocate

S

-40-

ANNEXURE-XI

(TYPED COPY)

By hand

To

The Central Grievance Officer,
Kendriya Vidyalaya Sangathan,
18, Institutional Area.
Shahidjeet Singh Marg.
New Delhi-16.

Sub:- Promotion to the post of Vice-Principal regarding.

Sir,

I beg to enclose here with for your perusal, the copies of my representation dated 16.3.04 along with the forwarding letter there off from K.V.S. (SR) vide their letter No. F.2-52/2002-K.V.S. (SR)/796-97 dated 7.4.04 which are self explanatory. I am still awaiting for redressal of my grievance.

My retirement is due in Oct.2006 and so many of my juniors have already been promoted. I therefore request you to take up my case in order to give me justice with my due promotion without further delay and oblige.

Yours faithfully,

Sd/- illegible

12-5-04

(Goutam Giri)

PGT (Geography)

K.V. Loktak

Seniority No.2292

Aested by
Gowar
Advocate

58
-41-

ANNEXURE-XII

(TRANSLATED COPY)

EMBLEM

Kendriya Vidyalaya Sangathan

18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-110 016

Letter No. F.4-9/2003-KVS (Bho. Po. Bo)

Dated. 12/5

The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Silchar Region.

Subject :- Promotion of Post Graduate Teacher to the post
of Vice-Principal for the period 2004-2005.

Sir,

Regarding your letter No.2-52/2002-KVS(SR) dated 7.4.2004 you are hereby informed that in the meeting of the Departmental Promotion Committee held on 9.2.2004 for the promotion of Post Graduate Teachers to the post of Vice-Principal for the year 2004-2005, the name of Shri Goutam Giri was forwarded, but perusing the service record of Shri Goutam Giri the Departmental Promotion Committee has found him unfit.

Yours faithfully,

(C. Dharuman).

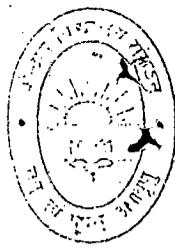
Assistant Commissioner (Admn.)

Copy to:- Shri Goutam Giri, P.G.T. (maths), Kendriya Vidyalaya, Loktak for information.

Sd/- illegible

Assistant Commissioner (Admn.)

Attested by
Dewan
Advocate



केन्द्रीय विद्यालय संगठन (Contd.)

KENDRIYA VIDYALAYA SANGATHAN

18 लख्नऊगती सेक्टर, शाहीद जीत सिंह मार्ग
नई दिल्ली- 110 016
15, Institutional Area, Shaheed Jeet Singh Marg
New Delhi - 110 016

फार्म/110

फा04-9/2003-के0विरोसं0 मात्रपत्रों।

दिनांक Dated 12/5

सहायक आयुक्त,
केन्द्रीय विद्यालय संगठन,
सिलचर समाग

विषय: वर्ष 2004-2005 के शिरन स्नातकोत्तर शिक्षक से
उप-प्राचार्य पद पर पदोन्नति है,

महोदय,

आपके पत्र दिनांक 7.4.2004 पत्रांक 2-52/2002-केविसंसि सं। के
सन्दर्भ में आपको सूचित किया जाता है। वर्ष 2004-2005 के दौरान
स्नातकोत्तर शिक्षक से उप-प्राचार्य पद के लिए पदोन्नति हेतु 9.2.2004 को हुई
विभागीय पदोन्नति समिति की बैठक में श्री गौतम गिरि, पी० जी० टी० शूगोल।
का नाम पदोन्नति हेतु रखा गया था परन्तु श्री गौतम गिरि, के सर्विस रिकार्ड
को देखते हुए विभागीय पदोन्नति समिति ने उन्हें अद्योग्य पाया।

भवदीय,

श्री० धारमान।
सहायक आयुक्त प्रशारान।

✓प्रतिलिपि: श्री गौतम गिरि, पी० जी० टी०, श्री पत्र, केन्द्रीय विद्यालय, लोकटक
को सूचनार्थ हेतु।

२०११-२०१२-१३०५
सहायक आयुक्त प्रशारान।

Authenticated by
Raswai
Advocate

Court Officer.

43

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH - GUWAHATI

O.A No.142 of 2004

Gautam Giri

Applicant

-V E R S U S-

Commissioner, KVS & others

Respondents

-AND-

IN THE MATTER OF:

Written Statement filed by the
Respondents.

AND

IN THE MATTER OF:

The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Silchar Region, Silchar.

The humble Written Statement on
behalf of the Respondents are as
follows:

1). That I, Sri Dr. E. Prabhakar, Assistant Commissioner, Kendriya Vidyalaya Sangathan, Silchar Region, being served the copy of the Original Application, I have gone through the contents thereof. I am competent to serve this Written Statement on being supplied with para-wise comments

Contd....

File No. 50
Kiran Mukundan
S.C. K.V. Sangathan
1-05

from the Head-quarters on behalf of the respondents, they being official respondents. I am fully acquainted with the facts and circumstances of the case.

2). That the deponent states the allegations / averments which is not borne out by records are denied and not admitted. Any averments / allegations which are not specifically admitted hereinafter is deemed to be denied.

3). That the deponent begs to apprise that the grievance of the applicant is that he has not been promoted from the post of PGT to the post of Vice-Principal during the academic years 2003-04 and 2004-05. In this connection it is submitted that w.e.f. 05-07-2001 one of the conditions for promotion to the post of Vice-Principal was that the Post Graduate Teacher should have at least second class Master's Degree (50% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalaya. The applicant himself has stated in his representation dated 08-09-2003 (Annexure IV of O.A) that he possesses Master Degree in Geography with 49.6% marks. Therefore, the Assistant Commissioner, KVS, Silchar Region did not forward the applicant's case for promotion to the post of Vice-Principal for the 2003-04 to KVS (Head Quarter) in response to circular dated 18-11-2002 (Annexure II of O.A). The contention of the applicant that 49.6% marks should be rounded off to 50% cannot be accepted.

The recruitment Rules for the post of Vice-Principal were amended on 22-08-2003 vide which the requirement of percentage of marks in Master Degree was done away with. The case of the applicant for promotion to the post of Vice-Principal for the year 2004-05 was considered by the DPC in its meeting held on 09-02-2004 but the DPC found him 'UNFIT' based on his service records. The applicant has himself stated in Para 4 (14) of O.A that he was imposed penalties on 16-04-1999 and 04-11-2003.

Therefore there is no merit in the applicant's case which me be dismissed. The para-wise comments of the O.A are submitted as under:

Para-wise Comments

4). That the respondent states that with regard to statement made under the heading "Particulars of the order against which the application is made", the respondent at the outset denies the correctness of the same and submits the following facts of correct position i.e. the recruitment rules for the post of Vice-Principal were amended on 22-08-2003 vide which the requirement of percentage of marks in Master Degree was done away with and during the academic year 2004-05 the case of the applicant for promotion was considered by the D.P.C in its meeting held on 09-02-2004 and was found unfit basing on his service record.

Contd....

5). That with regard to the statements made in paragraphs 2 and 3 the respondent says that these are law points and does not forward any comment.

6). That with regard to the statement made in paragraph 4.1 it is stated that the recruitment rules referred to by the applicant are for the post of Vice-Principal and not for the post of P.G.T (Annexure I, Page 18 of O.A).

7). That with regard to the statements made in paragraphs 4.2, 4.3 and 4.4, the respondent states that the recruitment rules for various teaching and non-teaching posts were amended on 05-07-2001 according to which 100% posts of Vice-Principal were to be filled on the basis of seniority-cum-merit from amongst PGTs serving in the Kendriya Vidyalaya possessing the following qualifications:

(i). At least second class Master's Degree (50% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalaya.

(ii). University Degree / Diploma in Education / Teaching.

(iii). At least 10 years experience as PGT in a recognised High / Higher Secondary School of which at least 3 years should be in Kendriya Vidyalaya.

The recruitment Rules for the post of Vice-Principal were further amended on 22-08-2003 vide which the requirement of percentage of marks in

Master Degree was done away with. Therefore in circular letter dated 10-09-2003 (Annexure-V of O.A) while calling for particulars of eligible PGTs for promotion to the post of Vice-Principal, a Master Degree in one of the subjects taught in Kendriya Vidyalaya was indicated as one of the requirements.

Copies of the amended rules are annexed herewith and marked as ANNEXURES R/1 and R/2 respectively.

8). That with regard to the statements made in paragraphs 4.5, 4.6, 4.7 and 4.8, the respondent states that the case of the applicant for promotion during 2003-04 to the post of Vice-Principal was not forwarded by the Assistant Commissioner, KVS, Silchar Region to KVS (HQ) in response to circular dated 18-11-2002 (Annexure-II of OA) because the applicant do not possess Master Degree with 50% marks. The applicant himself has admitted in his representation dated 08-09-2003 (Annexure-IV of OA) that he obtained 49.6% marks in the Master Degree.

It is further submitted that the recruitment rules for the post of Vice-Principal were further amended by Office Memorandum No.12-1/2003-KVS (RPS) dated 22-08-2003 vide which the requirement of percentage of marks in Master Degree was done away with.

9). That with regard to the statements made in paragraphs 4.9, 4.10, 4.12, 4.13 and 4.15, the

Contd....

respondent states that the name of the applicant was considered by DPC in its meeting held on 09-02-2004 for promotion to the post of Vice-Principal but the DPC found him 'UNFIT', based on his service records. The applicant has himself stated in para 4(14) of O.A that he was imposed penalties on 16-04-1999 and 04-11-2003.

A copy of the minutes of the said meeting is enclosed herewith and marked as ANNEXURE R/3.

10). That with regard to the statements made in paragraph 4.11, the respondent states that the averment made by the applicant is misleading. Infact, the representation made by the applicant for promotion to the post of Vice-Principal which was addressed to the Central Grievance Officer of KVS was only forwarded vide letter dated 07-04-2004 for necessary action by the Respondent No.3 to the Dy. Commissioner (Per) being Central Grievance Officer.

11). That with regard to the statements made in paragraph 4.14, the respondent states that the averment made by the applicant that at one point of time during his service period any adverse remark in his service record was ever communicated to him, is not correct. The applicant has himself admitted that the disciplinary proceedings were initiated against him and penalty was imposed upon him vide order dated 16-04-1999 and 04-11-2003. hence the contention made by the applicant is confusing and misleading.

DPC 9/2/04
Comd.....

The penalty was imposed upon the applicant as a consequence of disciplinary action and on the date of DPC the penalty was operative. The action of the Respondent(s) is justified and as per law.

12). That with regard to the statements made in paragraph 4.16, the respondent states that since the name of the applicant was considered by the DPC in its meeting held on 09-02-2004 for promotion to the post of Vice Principal but the DPC found him 'UNFIT' based on his service records. The Hon'ble Tribunal may be pleased to dismiss the instant OA with exemplary cost to meet the end of justice.

13). That with regard to the grounds made in the application the respondent states that these are not good grounds for considering the case of applicant.

14). That with regard to the prayer made in the application the respondent submits that since the name of the applicant was considered by the DPC in its meeting held on 09-02-2004 for promotion to the post of Vice Principal but the DPC found the applicant unfit based in his service records, therefore this Hon'ble Tribunal may be pleased to dismiss this O.A with cost.

Verification page/8

Cantd....

AFFIDAVIT

I Shri Uday Narayan Khawarey, Son of Shri Jagat Narayan Khawarey, aged about 44 years, presently working as Assistant Commissioner in the Regional Office of Kendriya Vidyalaya Sangathan, Maligaon, Guwahati, do hereby solemnly affirm and declare as follows:

1. That I am the Assistant Commissioner of the Kendriya Vidyalaya Sangathan, Maligaon, Guwahati, ^{being a youth raised} ~~as such~~ I am acquainted with the facts and circumstances of the case. By virtue of my office I am competent to swear this affidavit.
2. That the statements made in this affidavit and in the accompanying application in paragraph 1 - 5 are true to my knowledge, those made in 6-9 paragraphs being matter of records are true to my information derived therefrom. Annexures are true copies of the originals and groups urged are as per the legal advice.

And I sign this affidavit on this the 4th day of Jan
August, 2004 at Guwahati.

Identified by

Uday Narayan Khawarey

DEPONENT

Advocate's Clerk.

51

R 1

68

KENDRIYA VIDYALAYA SANGATHAN

(R.P.I Section)

18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi - 110 016.

No.F.6-3/2000-KVS(RP-I)

Dated: 05.07.2001

OFFICE MEMORANDUM

**Subject: Amendments in K.V.S.(Appointment, Promotion, Seniority, etc.)
Rules, 1971**

The KVS (Appointment, Promotion, Seniority, etc.) Rules, 1971 have been amended by the competent authority with immediate effect.

2. A copy of the KVS (Appointment, Promotion, Seniority, etc.) Rules, 1971 incorporating all the amendments made, is circulated herewith for general information.



05/07/2001
(H.M. Cairae)
Commissioner

Distribution:

1. All Assistant Commissioners, KVS Regional Offices.
2. All officers and Sections in KVS(Hqrs.)
3. All recognised Associations.

Schedule I11. Recruitment Rules for the post of Vice-Principal

1.	Name of Post	Vice-Principal
2.	No. of Post(s)	As determined from time to time
3.	Classification	Gr. 'B'
4.	Scale of Pay	Entry Scale: 7500-250-12000 Senior Scale: 8000-275-13500
5.	Whether Selection post or non-selection post	Selection
6.	Age limit for direct recruits	N.A.
7.	Educational and other qualifications required for direct recruits	N.A.
8.	Whether age and educational qualifications prescribed for direct recruits will apply to promotees	N.A.
9.	Period of probation, if any	N.A.
10.	Method of Recruitment whether by direct recruitment or by promotion or by deputation/transfer & percentage of the vacancies to be filled by various methods	100% by Promotion

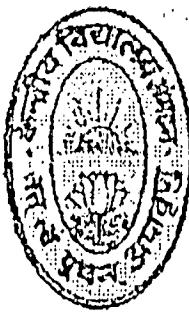
11. In case of Recruitment by promotion/ by deputation/ transfer grades from which promotion/ deputation/ transfer to be made

On the basis of seniority-cum-merit from amongst PGTs serving in the Kendriya Vidyalaya possessing the following qualifications:

- At least second class Master's Degree (50% marks and above considered as equivalent) in one of the subjects taught in Kendriya Vidyalaya.
- University Degree/ Diploma in Education/ Teaching.
- At least 10 years experience as PGT in a recognised High/ Higher Secondary School of which at least 3 years should be in Kendriya Vidyalaya.

12. If a DPC exists, what is the composition

Commissioner, KVS - Chairman
 Dy. Commissioner, KVS - Member
 Asstt. Commissioner to be nominated by the Commissioner - Member
 An eminent educationist to be nominated by the Commissioner - Member



12 (48) R-2
Kendriya Vidyalaya Sangathan
18 Institutional Area, Shahid Jit Singh Marg
New Delhi - 110016

54

Tel: 6964366, Fax No. 6533749
Email: kvsjca@ndb.vsnl.net.in
Website: www.kvsangathan.org

F.No. 12-1/2003-KVS(RPS)

22nd August, 2003

OFFICE MEMORANDUM

Sub :- Amendment in KVS (Appointment, Promotion, Seniority etc.) Rules, 1971.

The following provisions of Recruitment Rules in Schedule I have been amended. These amended provisions shall be read as follows :-

SCHEDULE - I

(1) No. 7 - Recruitment Rules for the post of Assistant Commissioner (Admn. & Fin.) :

" Serial No. 11 - By Transfer on Deputation :

From amongst the officers of the Central Government./ State Government./ Autonomous Bodies possessing the following qualifications and experience :

1. Graduation.
2. Holding analogous post or possessing at least 5 years regular service in the pay scale of Rs. 10000-15200. The duties of these posts should be exclusively of administrative/ financial nature in the Ministry/ Department/ or Autonomous Bodies."

By Promotion :

1. Graduation.
2. Atleast 5 years regular service as Senior Administrative Officer/ Sr. Audit and Accounts Officer in the Pay Scale of Rs. 10000-15200 in the Sangathan.

(2) No. 10 Recruitment Rules for the post of Principal :

Serial No. 7 - Essential Qualifications :

A. Educational :

- i) Master's Degree from recognized University with atleast 50% marks in aggregate.
- ii) B.Ed. or equivalent teaching degree.

B. Experience :

55

i) Persons holding analogous post ; or posts of Principals in the grade of Rs. 10000-15200; or

ii) Vice Principals/ Asstt. Education Officers in the pay scale of Rs. 7500-12000 with 6 years service in the aforesaid grade.

iii) Persons holding Group 'B' posts or the posts of PGTs or Lecturer in the pay scale of Rs. 6500-10500 or equivalent with at least 08 years regular service in the aforesaid grade.

Desirable :

Working knowledge of Computer operation.

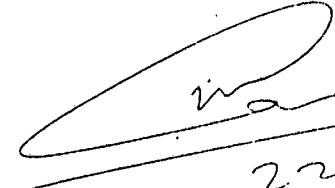
(3) No. 11 Recruitment Rules for the post of Vice-Principal :Serial No. 11

On the basis of seniority-cum-merit from amongst PGTs serving in the Kendriya Vidyalayas possessing the following qualifications :-

i) Atleast Master's Degree in one of the subjects taught in Kendriya Vidyalaya.

ii) University Degree/ Diploma in Education/ Teaching.

iii) At least 10 years experience as PGT in a recognized High/ Higher Secondary School of which at least 3 years should be in a Kendriya Vidyalaya.


22/08/2000

(H.M. CAIRAE)
COMMISSIONER

Distribution :-

1. All Assistant Commissioner, KVS Regional Offices.

2. All Officers and Sections in KVS (Hqrs.).

3. All recognized Associations.

KENDRIYA VIDYALAYA SANGATHAN
(RPS SECTION)

MINUTES OF THE MEETING OF THE DEPARTMENTAL
PROMOTION COMMITTEE HELD ON 9.2.2004 TO CONSIDER
PROMOTION FROM THE POST OF POST GRADUATE TEACHERS
(RS. 6500-200-12000) TO THE POST OF VICE-PRINCIPAL (RS. 7500-
200-12000) FOR THE YEAR 2004-2005.

The DPC consisting of the following Officers met on 09-02-2004 in the chamber of the Commissioner, KVS to consider promotion from the post of Post Graduate Teachers to the post of Vice-Principal for the year 2004-2005 :-

- 1) Shri H.M.Cairae, IAS, Chairman
Commissioner, KVS
- 2) Shri Tej Singh, Member
Joint Secretary (Retd.),
Dept. of Public Enterprises,
New Delhi.
- 3) Prof. K.K.Vashishtha, Member
Head of Deptt. of Elementary Education,
N.C.E.R.T.,
New Delhi.
- 4) Shri V.K.Gupta, Member
Deputy Commissioner (Admin.)
KVS (Hqrs.), New Delhi.
- 5) Shri S. Modawal, Member
Assistant Commissioner,
KVS, RO Delhi.

2) The Committee was informed that :-

- v) The posts of Vice-Principal are filled 100% by promotion from PGTs.

Contd. on p'2...

*Diwakar
KVS*

V.S. Singh

57

-2-

vi) Estimated number of vacancies of Vice-Principal for the year 2004-2005 will be 187 out of which 28 are reserved for SC and 13 for ST and 04 for PH.

vii) For promotion to the post of Vice-Principal, the bench mark is "GOOD" and there is no supersession.

viii) As certified by the Assistant Commissioners concerned no Vigilance/ Disciplinary case is pending against PGTs whose particulars were submitted to DPC except the following PGTs :-

SL.No.	Name	Present K.V.
✓1.	Smt.K.M.Chinamma	No.2, Jalahalli (under suspension w.e.f. 1-8-2003)
2.	Shri B N Mishra	Baramuila
3.	Shri A K Awasthy	IMA Dehradun
4.	Sh.K.C.Ahutia	LBSNAA, Mussoorie
5.	Sh.I.N.Awasthi	HT, Manakpur

3) The DPC perused the ACRs/Service record of the PGTs and made the following recommendations :-

A) The following cases were kept pending due to non-availability of requisite ACRs/other particulars :-

GENERAL CATEGORY:

SL.No.	Name	Present K.V.
1 ✓	Smt. Chander Prabha	SEC. 29 Chandigarh
2 ✓	Shri B N Mishra	Baramuila
3 ✓	Dr.(Smt.)C.Mishra	NO.1 Raipur
4 ✓	Shri B Prasad	Lunglei
5 ✓	Smt. Jameela Manohar	Hospet
6 ✓	Smt.B.Chaudhary	Bailey Road

Contd....p/3....

u2
OK No 7
Guru

7	Sh.N.S.Pal	Sec.8 R K Puram
8	Mr. Voddi Syam Murty	Moscow
9	Sh. A.K.Tyagi	No.1 Vasco
10	Nusrat Hussain	No.2 Agra
11	Sh.B.K.Madan	S L Meerut
12	Sh.S.K.Sharma	No.2 Ishapur
13	Sh.R.R.S.Rathore	Tura
14	Dr.S.K. Vatsa	Abohar
15	Dr.(Mrs.)Ambika Kalra	Bakloh
16	Smt. Krishna Pandey	No.1 Banbasa Cantt.
17	Sh. C.B.Joshi	No.2 Haliwara
18	Sh. P.N. Shukla	Alligarh
19	Smt. Sushma M	INS Valsura
20	Sh.Naresh Chandra	S L Meerut
21	Mrs.M.Mahalanabis	Ballygunj
22	Sh.R.B.Singh	Khagaul

SC CATEGORY:

Sl.No.	Name	Present K.V.
1.	Sh.R.K.Das	Raiwala, Dehradun
2.	Sh.R.N.Das	Jamalpur
3.	Sh.B.Lai	No.2 Chakeri
4.	Shri Mathura Prasad	New Cantt. Allahabad
5.	Shri Ram Niwas	Sector VIII R K Puram
6.	Smt. Anju Bala	No.3 Pathankot

ST CATEGORY:

Sl.No.	Name	Present K.V.
1.	Smt.J.Lakra	BORJIAR

Contd....p/4....

B) The DPC graded the following PGTs as UNFIT for promotion to the post of Vice-Principal.

SLNo.	Name	Present K.V.
1. ✓	Smt Moni Malhotra	Sec. 29 Chandigarh
2. ✓	Shri P K Sharma	Namrup
3. ✓	Shri R S Mishra	Sainik Vihar
4. ✓	Shri R.L. Juneja	Zirakpur
5. ✓	Shri S K Vijay	Jhaliawar
6. ✓	Shri S K Sharma	Deoli
7. ✓	Shri Gautam Giri	Loktak
8. ✓	Shri Ranjit Singh	IIT Powai
9. ✓	Shri R P Singh	No.1 Srinagar
10. ✓	Shri H K Padhi	Paradeep Port
11. ✓	Shri M C Goyal	No.1 Hindon
12. ✓	Shri P N Vats	Clement Town
13. ✓	Sh. S Muthukumaraswami	Panchgram
14. ✓	Sh.N.K..Mishra	Hashimara

SC CATEGORY:

SL.No.	Name	Present K.V.
1. ✓	Shri Raj Pal Singh	Bharatpur

ST CATEGORY:

Nil

C) The recommendation of DPC in respect of following PGTs have been kept in sealed cover as disciplinary cases are pending against them.

SLNo.	Name	Present K.V.
1. ✓	Smt K M Chinamma	No.2, Jalaliwalli
2. ✓	Shri A K Awasthi	IMA Dehradun
3. ✓	Sh.K.C.Ahuja	LBSNAA, Mussoorie
4. ✓	Shri I N Awasthi	IIT Manakpur

Contd....p/5....

D) The DPC graded the following PGTs as fit in terms of prescribed benchmark and recommended them for promotion to the post of Vice-Principal:

GENERAL CATEGORY (MAIN PANEL)

Sl.No.	Name	Present K.V.
1. ✓	Smt. I.J.K. Sachdeva	INS Hamla
2. ✓	Sh.U.B. Varma	Bulandshahar
3. ✓	Sh.R.K.Jain	Rewari
4. ✓	Ms.Sneh Lata Dixit	Zawar Mines
5. ✓	Smt. Santosh Kharbanda	Karnal
6. ✓	Sh.R.P.S.Kushwaha	Unnao
7. ✓	Sh. V.K. Bhalla	No.2 Halwara
8. ✓	Sh.B.R.Tandon	Shahmar Bagh
9. ✓	Sh.J.C.Gupta	No.2 Faridabad
10. ✓	Sh.J.P.Sharma	Pitampura
11. ✓	Ms Bimla Kumari Gupta	Picket
12. ✓	Sh.A.S.Bhatnagar	OEF Kanpur
13. ✓	Mrs.Shelly Roy	Nehu, Shillong
14. ✓	Sh.J.L.Chhajer	No.1 Ajmer
15. ✓	Smt .Shalja Kumar	Mugalsarai
16. ✓	Sh.S.P.Pushkarna	AFS Bareilly
17. ✓	Sh.H.C.Sharma	Varanasi Cantt.
18. ✓	Sh.K.P.Singh	No.1 Ishapore
19. ✓	Sh. Mohan Kanoongo	Indore 1 (Retiring in Feb.04)
20. ✓	Smt. S.Malik	Sec. 47 Chandigarh
21. ✓	Sh.Ramdhyan	CRPF Ranetli
22. ✓	Atmakuri Gandhi	No.1 AFA Hyd.
23. ✓	Smt. C.D.Grace	No.1 Jalaballi
24. ✓	Sh.i.S.Singh	Tezu
25. ✓	Sh.Prem Dutt	Churu
26. ✓	Sh.Y.B.Saxena	OCEF Shahjahanpur
27. ✓	Sh.S.B.Prasad	Adra
28. ✓	Sh.K.K.Mathur	No.1 Delhi Cantt.
29. ✓	Ms Indira Pandey	Nasik Raod
30. ✓	Sh. B.Ramakrishnaiah	Sonipur
31. ✓	Sh.S.K.Tripathi	No.3 Bokaro
32. ✓	Sh.B.K.Verma	Ghazipur
33. ✓	S.Chandersekhar	No.1 Golconda
34. ✓	Smt.S.R.Mehta	Noida

Contd....p/6....

Up
2/2 SKS

35.	✓ Sh. R.P.Mudgal	19	61	Khargone (Retiring in Feb 04)
36.	✓ Sh.U.P.Banerjee			Fort William
37.	✓ Sh.V.S.P.Singh			Samastipur
38.	✓ Sh.Dhiraj Singh			Lamphelpat
39.	✓ Smt. N.Walia			Indore 1
40.	✓ Sh. P.M. Yadav			AFS Jamnagar
41.	✓ Sh.G.C.Vyas			Dewas
42.	✓ Sh.Ram Gopal			INA Colony
43.	✓ Sh.R.D.Chaturvedi			No.1 Delhi Cantt.
44.	✓ Km.Param Jit Ahuja			Greater Noida
45.	✓ Smt.Kanta Devi Rai			IFFCO AONLA Bareilly
46.	✓ Sh.H.L.Yadav			Sevoke Road
47.	✓ Smt. Anagha Pansee			Kamptee
48.	✓ Sh. M.Murildharan			AFS Bhuj
49.	✓ Sh. I.A.Nazira			Sec. 31 Chandigarh
50.	✓ Sh.S.Ali Zamir			Sabrik Vihar
51.	✓ Smt.Shashi Sharma			Nasirabad
52.	✓ Ms.Indira Goyal			NSG Manesar
53.	✓ Sh.J.Yadav			Upper Camp, D.Dun
54.	✓ Smt. Rukmini Sangal			Nabha Cantt.
55.	✓ Sh.Anil Kumar			Chheoki Alld.
56.	✓ Johny Kutty Thomas			CLRI Chennai
57.	✓ Sh.S.C.Sharma			Deoli
58.	✓ Sh.K.N.S.Yadav			Ghazipur
59.	✓ Sh.S.L.Sharma			No.1 Alwar
60.	✓ Sh.B.K.Singh			CRPF Rampur
61.	✓ Sh.Mohinder Singh			AFS Gurgaon
62.	✓ Sh.K.Kumar			Dallajan
63.	✓ Sh. P.D. Chaturvedi			Koliwada
64.	✓ Sh.J.S.Gosain			NF Centre
65.	✓ Ramakrishna Kurup V.			Palakkad No.1
66.	✓ Sh. Rakesh Chaturvedi			Yoi Cantt
67.	✓ Sh.D.K.Saxena			No.2 Uppal
68.	✓ Smt. Chandra Nair			Solapur
69.	✓ Sh.R.Ramam			Lakhanpur
70.	✓ Ms. Esther Jamuna Bal			ASC Centre Bangalore
71.	✓ Sh.i.Amar Nath			No.1 Delhi Cantt.

Contd....p/7....

72. ✓	Mrs.S.Rahman	Maligaon
73. ✓	Sh.Jai Gopal	Umroi Cantt.
74. ✓	Sh.C.K.Arya	Tagore Garden
75. ✓	S.V.Subramanayam	No.1 Golconda
76. ✓	Kim.Rajkumari Singh	Ambajhari NGP
77. ✓	Smt. Radhika Joshi	Gwalior 1
78. ✓	Smt. Ila Rani Sarkar	Ambernath (Retiring in April 04)
79. ✓	Sh.R.M.Naveen	Kanpur Cantt.
80. ✓	Sh.K.P.Singh	Sec. 4 RK Puram
81. ✓	Sh.R.S.Upadhyay	BHU Varanasi
82. ✓	Ms. Nirmala Naik	Bhandup.
83. ✓	Sh.S.R.Pandey	Hinoo Ranchi
84. ✓	Sh.Brahmo Deo Prasad	Samastipur
85. ✓	Sh.R.N.Yadav	Gomtinagar
86. ✓	Dr.Bimla Ahlawat	ONGC Dehradun
87. ✓	Sh.R.P.Dua	No.1 AFS Jodhpur
88. ✓	Smt. Kirti Sharma	Nasik Road
89. ✓	Smt. Mridula Joshi	No.4 Ambala
90. ✓	Smt. Sushma Choudhary	MEG & Centre Bangalore
91. ✓	Sh.G.S.Nair	Uttarkashi
92. ✓	Gita Padmja	AFS Hakimpet.
93. ✓	Smt.Madhuri Sehgal	JRC Bareilly
94. ✓	Sh.C.R.Mahalwai	Rewari
95. ✓	Smt.Alka Jain	No.2 Jaipur
96. ✓	Sh.R.A.S.Yadav	AFS No.1 Jorhat
97. ✓	Sh.S.P.Singh	NF Centre
98. ✓	B.R.Reddy	NPA Shivrampally
99. ✓	Sh. Dori Lal Sharma	Jhajjar
100. ✓	Sh.Triguna Nand Tiwari	AMC Lucknow
101. ✓	Ms.Kiran Kashyap	NTPC Badarpur
102. ✓	Smt.J.Nair	Mathura Cantt.
103. ✓	Dr.R.K.Shandilya	Unnao
104. ✓	Sh.K.D.Yadav	No.2 Army Jodhpur (Retiring in March 04)
105. ✓	Sh. M.S.Solanki	Jhabua
106. ✓	Smt. Lata Mishra	Nepa Nagar
107. ✓	Mary K.C.M.	Calicut-II
108. ✓	Mrs.T.P.Kaur	Suranussi
109. ✓	Shi.Nanda Singh	Rihandnagar

Contd....p/8....

110.	✓ Smt. Usha Shukla	No.2 Bhopal
111.	✓ SAMPATH KUMAR K.	AFS Avadi
112.	✓ Sh.M.S.Yadav	Sec. 2 R K Puram
113.	✓ S.Jeelani Basa	No.2 Golconda
114.	✓ Sh.L.K.Pahuja	Bulandshahar
115.	✓ Sh.K.D.Veer	Tezu
116.	✓ Smt.Rashmi	Pitampur
117.	✓ Smt.A.Bhaktavatsalam	Bilaspur
118.	✓ Sh.M.P.Sharma	Sec. 2 R K Puram
119.	✓ Sh.Deo Prakash Rai	Khanapara
120.	✓ Sh.R.D.Sharma	NER Bareilly
121.	✓ Smt.Sudha Sharma	BHEL Jagdishpur
122.	✓ Sh. A.S. Sandhu	No.1 Bhatinda
123.	✓ Sh. T.B.Panda	AFS Bhuj
124.	✓ Smt.Vijay Kharait	Babina Cantt.
125.	✓ Smt. Kamlesh Kaira	Paiwal
126.	✓ SARASWATHI AMMA B.	INS Dronacharya
127.	✓ Sh. M.L. Dwary	Ziet Gwalior
128.	✓ Sh. K.P.Tripathi	No.2 Belgaum

GENERAL CATEGORY : (EXTENDED PANEL)

1.	✓ Sh.N.C.Das	New Bongaigaon
2.	✓ Sh.R.P.Verma	Tezu
3.	✓ Sh.S.R.Gupta	Gomti nagar
4.	✓ Sh. B.N. Trivedi	Sarni
5.	✓ Smt.S.Srivastava	IIT Kanpur
6.	✓ Mrs. Tripta Singh	IIP Dehradun
7.	✓ Mrs.Neelam Srivastava	No.2 BEG & C Roorkee
8.	✓ Smt. Inderjeet Kaur	9 BRD Pune
9.	✓ Sh.H.R.Gupta	Sec. VIII Rohini
10.	✓ Sh. A.K. Wadhwa	No.3 Colaba
11.	✓ Smt. Baljeet Kaur	Faridkot Cantt.
12.	✓ Smt. Amita Sharma	Subathu
13.	✓ Smt. R.B.Pandya	Indore 1
14.	✓ Sh. Man Singh	Bhind
15.	✓ Di.C.P.Singh	Santragachil

Contd....p/9....

16.	Smt.L.Shipra Raj	LBSNAA Mussoorie
17.	V.Suba Rao	Malakapuram
18.	Smt.Princey David	No.1 Dehu Road
19.	Sh.V.N.Singh	Phulpur, Alld.
20.	Smt.Saroj Maihotra	No.1 Ambala
21.	Smt. S.R. Azim	BEG Pune
22.	Smt.Ambrina Issac	No.1 Bhatinda
23.	Mr. A.Atkanis	No.1 Deolali
24.	Smt. I.D. Jain	INS Hamla
25.	Ms Rani Praval	Khargone
26.	Smt.Mamta Rai	Bailey Road
27.	Sh. K.S. Bhatti	Dharangadhra
28.	Ms Rekha Saxena	Gwalior 2
29.	Mrs.Deepali Bordoloi	ONGC Jerhat
30.	Sh.H.S.Pandey	COD Jabalpur
31.	Smt. Asha Sachideva	No.5 Bhatinda
32.	B.H.Anzar	No.1 Jaipur

SC CATEGORY: (MAIN PANEL)

SL.No.	Name	Present K.V.
1	Sh.Suresh	Phulpur Alld
2	Sh.H.P.Singh	No.3 Patiala
3	Sh.B.N.Sunhere	Damoh
4	Sh.O.P.Raria	AFS Wadsar
5	Sh.Arjun Prasad	Diphu
6	Sh.Surendra Lai	AFS Sarsawa
7	Sh.Devki Nandan	AFS Bareilly
8	Sh/D.V.Sandhya	OF Medak
9	Sh.P.S.Sangole	No.3 Bikaner
10	Sh.J.A.Tembhurne	OF Itarsi
11	Sh.Vikram Singh	CRPF Rampur
12	SH.J.C.Mandal	Jharodakalan
13	Sh.K.C.Kanojia	Fort William
14	Sh.N.R.SINGH	Birpur Dehradun
15	Shi.S.R.Verma	No.1 Ajmer

Contd.,...p/10...

65

82

16	Sh.Madhav Parmar	Ratlam
17	Sh.N.S.Wathore	Bhusawal
18	Sh.K.P.Athiya	Ujjain
19	Sh.Ashok Kumar	Samba
20	Sh.D.R.Manwar	No.1 Devlali (Retiring in March 04)
21	Sh.Kishore Kumar	No.2 Jaipur
22	Sh.G.R.Singh	Pulgaon
23	Sh.Gangasharan	CRPF Pinjore
24	Smt.Deepa Sau	Khaprail
25	Sh.R.S.Bhagat	BSF Jodhpur
26	Sh.R.D.Nigam	No.1 Jhansi

SC CATEGORY (EXTENDED PANEL)

1.	Sh.R.MOHAN	No.2 Belgaum
2.	Sh. Om Prakash	Donimalai
3.	Sh.C.R.Bharti	Tughlaqabad
4.	Sh.R.P.Ram	Jalgaon
5.	Dr.Geeta Devi Singh	Chandkheda
6.	Sh.Sukal Ram	Satalkha
7.	Sh.Kulwinder Kumar	No.2 Adampur
8.	Mr.Nand Lal Paswan	Happy Valley
9.	Sh.A.K.Sheet	No.1 AFS Kalailkunda
10.	Sh.Randhir Singh	No.1 Chandimandir Cantt.
11.	Sh.Devender Kumar	No.1 Delli Cantt.
12.	Sh.Raj Pal	Kashipur
13.	Sh.Ram Kumar Bharti	No.1 Chakeri
14.	Dr.Kiran Bala	Kashipur
15.	Sh.M.K.Deharia	Seoni

ST CATEGORY: (MAIN PANEL)

SLNo.	Name	Present K.V.
1.	Mrs.Kunti Dey	No.2 AFS Kalailkunda
2.	Sh.Ludrick Kindo	No.1 Tezpur
3.	Smt. M. Kujab	Bondamunda
4.	Sh.R.N.Meena	AFS Jamnagar
5.	Ms.P.Bara	Balasore
6.	Ms.Urmil Meena	AFS Jaisalmer

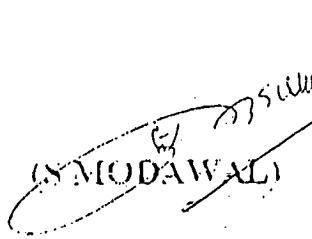
Contd... p/11....

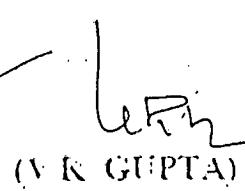
66 24 83

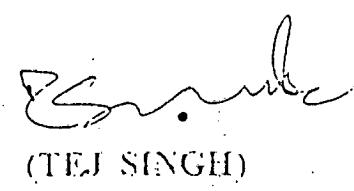
7.	Smt.D.Tirkey	CCL Ranchi
8.	Mrs.R.S.Minz	Ramgarh Cantt.
9.	Smt.C.Pargi	Neemuch
10.	✓Sh.K.S.Dugtal	AFS Bareilly
11.	✓Sh.Y.Arun Kumar	AFS Sambra
12.	✓Miss. J.Topno	No.1 AFS Kataikunda

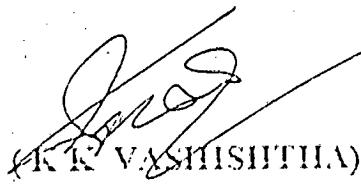
ST CATEGORY: (EXTENDED PANEL)

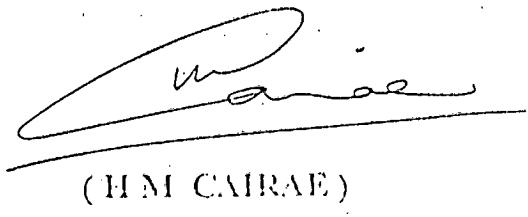
1.	✓Smt.S.Nimje	Balkunthpur
2.	✓Smt.P.Katange	Clement Town Ddun
3.	✓Sh.N.V.Toppo	Kahalgaoon
4.	Smt.B.Ekka	OF Khamaria , Jabaipur


(S. MODAWAL)


(V. R. GUPTA)


(TEJ SINGH)


(K. K. VASHISHTHA)


(H. M. CAIRAE)